



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,8th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)(Suo Moto)/3/2023</a>	XXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA SC, GHC	MS. R B BORA (R4) MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi
2	<a href="#">Cont.Cas(C)/583/2023</a>	PADMA DHAR DAS <b>Versus</b> MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	MR. N J KHATANARI
3	<a href="#">Cont.Cas(C)/763/2023</a>	HIRENDRANATH NATH <b>Versus</b> SUBRAT DAS AND 2 ORS	MR. M. KATAKI	
4	<a href="#">I.A.(Civil)/571/2024</a> in WA/1485/2024	UNION OF INDIA <b>Versus</b> MD. KITAB ALI	MR. S C KEYAL	
	<b>WITH</b> <a href="#">WA/1485/2024</a> (Filing Number)	The Union Of India And 2 Others <b>Versus</b> Md Kitab Ali F	SUBHASH CHANDRA KEYAL	
5	<a href="#">I.A.(Civil)/1768/2024</a> in WA/6325/2024	SAHARA BHANU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A BEGUM MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K MOHAMMED (R-6)
	<b>WITH</b> <a href="#">WA/6325/2024</a> (Filing Number)	SAHARA BHANU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS E	K U AHMED	
6	<a href="#">I.A.(Civil)/3015/2024</a> in WA/11085/2024	THE UNION OF INDIA AND 6 ORS <b>Versus</b> MS M K DHIROOMAL ASSOCIATES JV	MR H GUPTA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL
	<b>WITH</b> <a href="#">WA/11085/2024</a> (Filing Number)	THE UNION OF INDIA AND 6 ORS <b>Versus</b> MS M K DHIROOMAL ASSOCIATES JV	MR H GUPTA	

7	<a href="#">Cont.Cas(C)/21/2025</a>	KAMALA KANTA PHUKAN @ KAMALA PHUKAN <b>Versus</b> NARAYAN KONWAR, IAS AND ANR	MR. S K SINGHA MR. M K NEOG	
8	<a href="#">Cont.Cas(C)/52/2025</a>	MANTU CHANGMAI <b>Versus</b> MISS MAMATA HOJAI	MR. R S MISHRA MR K J SAIKIA	
9	<a href="#">I.A.(Civil)/690/2025</a> in WA/53/2023	PRABEEN KR MASKARA AND 2 ORS <b>Versus</b> KABINDRA PRASAD SARMA AND ORS	MR G ALAM MR S R A NASER	MR. M MORE
	<b>WITH</b> <a href="#">WA/53/2023</a> CAVT. NO. 13752/022,	KABINDRA PRASAD SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 67 ORS.	MR D K MISHRA MR. M MORE MR. A BORPUZARI	GA, ASSAM MR. R C SAIKIA MR B SARMAH (r-26) MR G PATHAK (r-26) MR G ALAM (R-65,66,67) MR S R A NASER (R-65,66,67) FOR CAVEATOR SC, REVENUE
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
10	<a href="#">WA/412/2024</a>	NUR JAHAN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD B ISLAM MR S HUSSAIN MS. J AHMED F KHATUN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
11	<a href="#">WA/8/2024</a> FIXED	THE STATE OF ASSAM AND ANR. <b>Versus</b> JAHIRUL ISLAM AND 4 ORS.	MR. K GOGOI MR S DAS	MR H R A CHOUDHURY (R-1) MR J ABEDIN (R-1) MD. M H CHOUDHURY MR. A M AHMED (R-1) MR. S U AHMED (R-3) MR MONZUR K CHOUDHURY (r-4,5) MR. P CHAKRABORTY (r-4,5) R. BARUAH (r-4,5) MR. S N AHMED (r-4,5) P. GHOSH (R-1) TANZIM L. CHOUDHURY MR. B CHAKRAVARTY (CGC) DY.S.G.I.
12	<a href="#">WP(C)/5290/2024</a>	ANU DEVI <b>Versus</b> UNION OF INDIA AND 3 ORS.	K JAIN	
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
13	<a href="#">PIL/22/2024</a>	ABDUL SALAM SHAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, PWD
14	<a href="#">WP(C)/2380/2024</a>	DR. NIRANJAN DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MR D N SARMA MS B BORA MS. K DAS	MR. S S ROY (r-1,2,4,5,6) DR ANKIT TODI (R-3) DY.S.G.I.
15	<a href="#">WP(C)/4821/2024</a>	NORTH EASTERN TEA ASSOCIATION <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR G K DEKA MR C GOGOI MR P R SARMA MR. A M BARUAH S RABHA	MR. R K D CHOUDHURY DY.S.G.I.
<b>HEARING</b>				
16	<a href="#">PIL/79/2023</a> FIXED	TAREK AKHTAR ANSARI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI MR. ALOMGEER	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MS. T SOM	05-04-2025	To	08-04-2025
17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2164/2024</a>	BIDISHA NATH <b>Versus</b> THE UNIVERSITY GRANTS COMMISSION (UGC) AND 2 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM MS P AGARWAL (r-1) SC, U G C
2	<a href="#">WP(C)/6543/2024</a>	BARUN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH A SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
3	<a href="#">WP(C)/6599/2024</a>	LAKHI CHAND CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU SC, K A A C
4	<a href="#">WP(C)/6698/2024</a>	NURUL ISLAM AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
5	<a href="#">WP(C)/6711/2024</a>	KANCHAYAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M ALI MD. ANARUL ISLAM	SC, ELEM. EDU GA, ASSAM
6	<a href="#">WP(C)/6862/2024</a>	THE GOVERNING BODY OF THE DR SARVEPOLLI RADHAKRISHNAN TEACHERS TRAINING AND RESEARCH INSTITUTE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM SC, N C T E SC, EDU SC, G U
7	<a href="#">Cont.Cas(C)/16/2025</a>	JITUMONI KUMAL <b>Versus</b> MAMATA HOJAI	MR. N K KALITA MR D DEKA	
8	<a href="#">WP(C)/85/2025</a>	SMTI BONTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A W AMAN MR SARFRAZ NAWAZ MR T R SEN MD A RAHMAN SAMIM RAHMAN	SC, SEC. EDU. SC, FINANCE
9	<a href="#">Cont.Cas(C)/196/2025</a>	BIPIN CHANDRA DAS <b>Versus</b> NARAYAN KONWAR, IAS AND ORS	MR. M KHAN MR A K DAS MS J AKTAR	
10	<a href="#">WP(C)/246/2025</a>	REENARA KHATUN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY LEGAL AID COUNSEL	SC, SEC. EDU. SC, FINANCE DEPTT.
11	<a href="#">WP(C)/425/2025</a>	ATAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K PURKAYASTHA MR. B RAHMAN	GA, ASSAM SC, SEC. EDU.

12	<a href="#">WP(C)/490/2025</a>	BIPUL KANTI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, EDU SC, FINANCE DEPTT.
13	<a href="#">WP(C)/660/2025</a>	SHAHIDUR RAHMAN AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM MR. A H AHMED	SC, ELEM. EDU SC, SSA
14	<a href="#">WP(C)/766/2025</a>	DURGESWAR DAS <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. P GOGOI	SC, ELEM. EDU GA, ASSAM
15	<a href="#">WP(C)/998/2025</a>	SUKURSING MOCHAHARY AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M H ANSARI MR. S ALIM	SC, BTC SC, EDU SC, SSA
16	<a href="#">WP(C)/1951/2025</a> B/O	BIKASH DEB AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	S. HUSSAIN	SC, ELEM. EDU SC, N C T E DY.S.G.I. SC, BTC
17	<a href="#">WP(C)/1956/2025</a>	DR ABDUL MALIK AHMED <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY AND 5 ORS	MR. R MAZUMDAR A H AHMED	SC, AAU
18	<a href="#">WP(C)/1957/2025</a>	MAHODHAR KALITA <b>Versus</b> STATE OF ASSAM AND 5 ORS	MR D C NATH MR. M MONDAL	SC, SEC. EDU.
19	<a href="#">WP(C)/1958/2025</a>	NIRMALI RABHA NARZARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A CHOUDHURY MR S ISLAM	SC, SEC. EDU. SC, BTC
20	<a href="#">WP(C)/1968/2025</a>	BARUN SINHA AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, N C HILLS SC, FINANCE
21	<a href="#">WP(C)/1974/2025</a>	JYOTISH CHANDRA NARZARY <b>Versus</b> BODOLAND TERRITORIAL COUNCIL AND 7 ORS.	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	SC, ELEM. EDU SC, BTC
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
22	<a href="#">I.A.(Civil)/1125/2025</a> in <a href="#">WP(C)/1057/2024</a>	ARCHANA PHUKON <b>Versus</b> JAYANT NARLIKAR , IAS	MR. B D KONWAR SR. ADV. MS S JAIN	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/1057/2024</a>	ARCHANA PHUKON <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MS V V THANYU MS S JAIN	SC, SEC. EDU.
23	<a href="#">I.A.(Civil)/1132/2025</a> in <a href="#">WP(C)/5321/2024</a>	MOKROM ALI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/5321/2024</a>	MOKROM ALI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM MR. B GOGOI
<b>ADMISSION</b>				
24	<a href="#">WP(C)/532/2018</a>	ISWAN JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B C DAS MR. U DUTTA	MR. K R PATGIRI (R 6) MR. B GOGOI (R 6) MR. B GOGOI (R 6) MR. S M RAHMAN (R 3, 4 & 5) MR. D GOGOI (R 3, 4 & 5) MR. D GOGOI (R 3, 4 & 5) SC, EDU
25	<a href="#">WP(C)/7536/2018</a>	PRAJEN KUMAR BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B TALUKDAR MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	SC, EDU

26	<a href="#">WP(C)/4153/2020</a>	PAHARTAL LP SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. R ALI MR GIAS MR M Z SHAH MS M DAS	SC, ELEM. EDU GA, ASSAM MR. J I BORBHUIYA (R-11) MS F BEGUM (R-11) Mukesh Sharma (R-10) MR. L MOHAN (R-11) MRS. K H CHOUDHURY (R-11) MR S PAUL (R-11) SC, SSA
27	<a href="#">WP(C)/3417/2021</a>	MANA MOHAN NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, K A A C SC, FINANCE DEPTT.
28	<a href="#">WP(C)/4239/2021</a> FIXED	SIDHESWAR KALITA AND 11 ORS <b>Versus</b> THE BODOLAND TERRITORIALCOUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	MR. R DHAR, SC, BODOLAND WELFARE DEPTT. SC, BTC SC, FINANCE DEPTT.
29	<a href="#">WP(C)/4274/2021</a> FIXED	HIRALAL RAMCHIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1129/2025</a> in WP(C)/4274/2021	HIRALAL RAMCHIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MS S A KHALIFA	SC, BTC
30	<a href="#">WP(C)/5551/2021</a> FIXED	AMRIT NAYAN BARUAH <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. A K DAS (R-3) MR. M J GOGOI (R-3) SC, G U
31	<a href="#">WP(C)/3456/2022</a> FIXED	SULEMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. M K HUSSAIN MR. H ROHMAN MR K U AHMED MR. A AHMED M ALOM	MR. T J MAHANTA (R-6) MR. P P DUTTA (R-6) MR. A BORUA (R-6) MR T GOGOI (R-6) SC, SEC. EDU.
32	<a href="#">WP(C)/2195/2023</a>	SRIMANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. A J RAJKHOWA MR P H KONWAR	GA, ASSAM SC, SEC. EDU.
33	<a href="#">WP(C)/1735/2024</a> CAVT. NO.03282/024, FIXED	ANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) MR N ALAM T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC FOR CAVEATOR
	<b>WITH</b> <a href="#">WP(C)/1736/2024</a> CAVT. NO. 03282/024,	MRIGENDRA NATH KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
35	<a href="#">WP(C)/1856/2024</a>	KESHAB KALITA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC
	<b>WITH</b> <a href="#">WP(C)/1991/2024</a>	MINATI DAS RAJBONGSHI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS. K DEVI(R-18,35,36) P HAZARIKAR- 7,8,9,10,12,13,16,19,20,21,27) MR. P K DAS(R- 24,26,28,29,30,31,32,33,34) MR. J KALITA (R-22,23,25) MD A RAHMAN (R-37) MR P BHARDWAJR- 7,8,9,10,12,13,16,19,20,21,27) MS. A KHATUN (R-37) T CHAKMA(R- 7,8,9,10,12,13,16,19,20,21,27) SC, SEC. EDU. SC, BTC SC, FINANCE
37	<a href="#">WP(C)/2339/2024</a>	ANANTA KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS	P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC

38 [WP\(C\)/1591/2025](#)  
FIXED

BAHARUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND ANR

MRS. K DEVI  
MR. A DEKA  
MS S A KHALIFA

SC, ELEM. EDU

**HEARING**

39 [WP\(C\)/2516/2014](#)  
FIXED

MD. JULHASH UDDIN AHMED  
**Versus**  
THE STATE OF ASSAM AND 11 ORS

MR.S BANIK  
MR.S K ROY

GA, ASSAM  
SC, BTC  
SC, SSA  
SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
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10)	MR. O P BHATI	05-04-2025	To	10-04-2025
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18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/881/2019</a>	DEBOJYOTI DEKARAJA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. C S SARKAR	GA, ASSAM SC, APDCL
2	<a href="#">WP(C)/2222/2021</a>	BIREN CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A DAS	SC, P H E
3	<a href="#">WP(C)/385/2024</a>	AYNAL HOQUE AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM SC, REVENUE
4	<a href="#">WP(C)/536/2024</a>	SUSANTA PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. A GAYAN MR S E M AHMADIA MR A SHAH	GA, ASSAM
5	<a href="#">WP(C)/1294/2024</a>	LILABATI GOALA (ROY) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MS. B CHETIA	GA, ASSAM
6	<a href="#">WP(C)/1838/2024</a>	JOYGAN NESSA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
7	<a href="#">WP(C)/6406/2024</a>	STATE INLAND WATER TRANSPORT EMPLOYEES SANTHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, IWT
8	<a href="#">WP(C)/218/2025</a>	DIPAK DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM SC, FINANCE
9	<a href="#">WP(C)/522/2025</a>	RESHMA BEGUM LASKAAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R TALUKDAR	SC, P AND R.D.
10	<a href="#">WP(C)/708/2025</a>	MENOKA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN M AHMED	GA, ASSAM
11	<a href="#">WP(C)/943/2025</a>	JAYANTA KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	SC, CO OP



12	<a href="#">WP(C)/1269/2025</a>	CHANDRADHAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P BHARDWAJ MS. B DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. J.K. GOSWAMI, ADDL. SR. GA, ASSAM
13	<a href="#">WP(C)/1305/2025</a> FIXED	BIDHUDYUTI DAS @ B. DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA L DEKA	MS. A TALUKDAR, GA, ASSAM MR. B. GOGOI, SC, GAD SC, SEC. EDU. SC, SEC. EDU. MR. T.C. CHUTIA, ADDL. SR. GA, ASSAM
14	<a href="#">WP(C)/1402/2025</a> WITH OFFICE NOTE	BISHNU PRASAD DEORI <b>Versus</b> OIL INDIA LIMITED AND 3 ORS.	MD. MEHDI HASSAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN ABU AKRAM	SC, OIL
15	<a href="#">WP(C)/1405/2025</a>	SMT JULI BORAH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR. U S BORA MR M.J. BHARALI	GA, ASSAM SC, FINANCE SC, HEALTH
16	<a href="#">WP(C)/1647/2025</a>	BHABENDRA NATH DEURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A N AHMED	SC, HEALTH AND F W
17	<a href="#">WP(C)/1942/2025</a>	TARZAN BASFORE <b>Versus</b> THE UNION OF INDIA AND ORS	MR. B PHUKAN MR R RAJKHOWA B KHAKHLARY MS. K DEKA U SWARGIARY MR. N K ROY	DY.S.G.I.
18	<a href="#">WP(C)/1944/2025</a>	KALPITA ROY CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ORS	JONA DEVI MS. K A PUJARI MS. S CHAKRABORTY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
19	<a href="#">WP(C)/1947/2025</a>	SRI LABA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	SC, PWD
20	<a href="#">WP(C)/1948/2025</a>	DHANMONI TIMUNG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. S. RONGPI	GA, ASSAM
21	<a href="#">WP(C)/1950/2025</a>	MANASH PRATIM BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S SINHA MR. P KALITA	GA, ASSAM
22	<a href="#">WP(C)/1952/2025</a>	DARPAN GOSWAMI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM
23	<a href="#">WP(C)/1961/2025</a>	SURAJ CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R BORA MS R MEDHI	DY.S.G.I.
24	<a href="#">WP(C)/1967/2025</a>	SMT. PUTULI DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
<b>ADMISSION</b>				
25	<a href="#">WP(C)/8799/2018</a> FIXED	ASWINI DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A SARMAH	MD. B ISLAM (R9,R10) MR. A A MONDAL (R9,R10) SC, PERSONNEL DEPT. MD. A SHEIKH (R9,R10) SC, P H E
26	<a href="#">WP(C)/3047/2020</a> FIXED	RITURAJ HAZARIKA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I.

27	<a href="#">WP(C)/3952/2021</a> FIXED	ON THE DEATH OF DHARMA RAM KALITA, HIS LEGAL HEIR SMTI LAKHI PRAVA KALITA AND 10 ORS. REP. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA	MR. K K PARASAR MR. S R BORUAH (GA, ASSAM) ASSTT.S.G.I.
28	<a href="#">WP(C)/6204/2022</a> FIXED	DIPANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
29	<a href="#">WP(C)/6891/2023</a> FIXED	SANJIB NARZARY AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. V RAJKHOWA MR A.J.SARMA	MR. S K MEDHI MRS. R DEVI (r-1) MR. S P CHOUDHURY DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/4050/2024</a> in WP(C)/6891/2023	THE CENTRAL INSTITUTE OF TECHNOLOGY, KOKRAJHAR AND 3 ORS <b>Versus</b> SANJIB NARZARY AND 5 ORS	MR. S K MEDHI	MR. V RAJKHOWA
	<b>WITH</b> <a href="#">I.A.(Civil)/1137/2025</a> in WP(C)/6891/2023	YACHANG OMO <b>Versus</b> UNION OF INDIA	MR. V RAJKHOWA MR A.J.SARMA	MR. S K MEDHI MR. S P CHOUDHURY DY.S.G.I.
30	<a href="#">WP(C)/7147/2023</a> FIXED	JITUMANI DAS AND 303 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM C.G.C. C.G.C. MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
31	<a href="#">WP(C)/1949/2024</a>	NO. 14897250A SURESH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR G J SHARMA MR S NATH MS. K DAS	MS. B SARMA DY.S.G.I.
32	<a href="#">WP(C)/2411/2024</a> FIXED	REHAN BASFORE AND ANR <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, HEALTH AND FAMILY WELFARE DEPTT AND 7 ORS	MD A ALI	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
33	<a href="#">WP(C)/1084/2025</a> FIXED	LOHIT KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, HEALTH
<b>ORDERS</b>				
34	<a href="#">I.A.(Civil)/465/2024</a> FIXED in WP(C)/1455/2019	JEHIRUL ISLAM, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS N NATH  MR. M DUTTA MS J SAIKIA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/1455/2019</a>	JEHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS N NATH MR. M DUTTA MS J SAIKIA	SC, FCSCA GA, ASSAM
35	<a href="#">I.A.(Civil)/4062/2024</a> in WP(C)/1056/2021	KANAK CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S P ROY	SC, HEALTH AND F W
	<b>WITH</b> <a href="#">WP(C)/1056/2021</a>	KANAK CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
36	<a href="#">WP(C)/6132/2024</a> FIXED	GITUMANI ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. P K ROYCHOUDHURY MD. A J ATIA MS A H ATIA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/946/2025</a> in WP(C)/6132/2024	GITUMANI ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. P K ROYCHOUDHURY MD. A J ATIA MS A H ATIA	GA, ASSAM
37	<a href="#">I.A.(Civil)/59/2025</a> FIXED in WP(C)/2521/2024	FOOD CORPORATION OF INDIA (FCI) AND ORS <b>Versus</b> MD. ABDUL LATIF	SC, F C I	MR D NANDI

	<b>WITH</b> <a href="#">WP(C)/2521/2024</a>	MD. ABDUL LATIF <b>Versus</b> FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I
38	<a href="#">I.A.(Civil)/706/2025</a> in <a href="#">WP(C)/4902/2024</a>	DR DILIP PAUL <b>Versus</b> STATE OF ASSAM AND ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH
	<b>WITH</b> <a href="#">WP(C)/4902/2024</a>	DR DILIP PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH
39	<a href="#">I.A.(Civil)/1040/2025</a> IN <a href="#">WP(C)/5418/2021(D/O)</a> in <a href="#">WP(C)/5418/2021</a>	SUNIT BHUSAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E SC, FINANCE
40	<a href="#">I.A.(Civil)/1059/2025</a> in <a href="#">WP(C)/3874/2024</a>	ALOK KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P BORA MS K BHATTACHARYYA MS K SARMA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3874/2024</a>	ALOK KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P BORA MS K BHATTACHARYYA MS K SARMA	GA, ASSAM
		<b>HEARING</b>		
41	<a href="#">WP(C)/1069/2023</a> PART-HEARD, FIXED	PRANAB PATHAK <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	<b>WITH</b> <a href="#">WP(C)/1373/2022</a>	RAHUL DAS <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
43	<b>WITH</b> <a href="#">WP(C)/8082/2022</a>	PRASHANK KUMAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3365/2024</a> in <a href="#">WP(C)/8082/2022</a>	THE CHIEF VIGILANCE OFFICER, INDIAN OIL CORPORATION LTD., <b>Versus</b> PRASHANK KUMAR AND 5 ORS	MR R KARIM	
	<b>WITH</b> <a href="#">I.A.(Civil)/3366/2024</a> in <a href="#">WP(C)/8082/2022</a>	THE UNION OF INDIA <b>Versus</b> PRASHANK KUMAR AND 5 ORS	MR R KARIM	MR. R M DEKA
44	<b>WITH</b> <a href="#">WP(C)/1070/2023</a>	BIKASHJYOTI DAS <b>Versus</b> INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
45	<b>WITH</b> <a href="#">WP(C)/1071/2023</a>	KISHOR BARMAN <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
46	<b>WITH</b> <a href="#">WP(C)/1075/2023</a>	PUTUL RAJBONGSHI <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

47	<b>WITH</b> <a href="#">WP(C)/1076/2023</a>	DEBASISH NATH <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
48	<b>WITH</b> <a href="#">WP(C)/1077/2023</a>	ANSHUMAN BARUAH <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
	<b>WITH</b> <a href="#">I.A.(Civil)/3363/2024</a> <b>in</b> WP(C)/1077/2023	GENERAL MANAGER (VIGILANCE) <b>Versus</b> ANSHUMAN BARUAH AND 5 ORS	MR R KARIM	MR A BHATRA

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MS. T SOM	05-04-2025	To	08-04-2025
17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,8th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 9**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/462/2025</a> FIXED, WITH LCR	MAYMONA KHATUN @ MOIMONA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
2	<b>WITH</b> <a href="#">WP(C)/512/2025</a>	TARA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/790/2025</a>	NAYAN KHAN @ MD. NAYAN KHAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR A ALAM MR. S. SUR MS S PARBIN MS. J AHMED MS. J AHMED MR. SAYED SALIM AHMED F KHATUN C ANYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/810/2025</a>	MD. FARMAN ALI @ FARMAN ALI @ PHARMAN ALI @ FARMAN KHAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR A ALAM MR. S. SUR MS S PARBIN MS. J AHMED MS. J AHMED MR. S UDDIN MR. SAYED SALIM AHMED F KHATUN C ANYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	<a href="#">WP(C)/1357/2025</a> FIXED, WITH LCR	SAMARTA BHANU <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A PAUL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T SC, ECI
6	<a href="#">WP(C)/1362/2025</a> FIXED	MUSST SAJEDA KHATUN <b>Versus</b> THE UNION OF INDIA	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/1472/2025</a>	DR JIBENDU DUTTA <b>Versus</b> THE STATE OF ASSAM	MR D C NATH MR. B PURKAYASTHA	SC, ELEM. EDU SC, N C T E

8	<a href="#">WP(C)/1939/2025</a>	MUSSTT HATEMA KHATOON @ HALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. B CHETIA MS. F RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	<a href="#">WP(C)/1941/2025</a>	MAZIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR P BHARDWAJ MS. B DEVI MR. M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	<a href="#">WP(C)/1954/2025</a>	MD. JALAHUDDIN ALIAS JALAUDDIN ALIAS JALAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
11	<a href="#">WP(C)/1973/2025</a>	MD ABDUL LATIF <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

#### **ADMISSION**

12	<a href="#">WP(C)/6021/2018</a> FIXED, WITH LCR	RUKIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	<a href="#">WP(C)/398/2025</a> FIXED, WITH LCR	PANCHANA BEGUM @ PANCHANA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	<a href="#">WP(C)/429/2025</a> FIXED, WITH LCR	MAZEDA BEGUM @ MAZIDA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU S W HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	<a href="#">WP(C)/1020/2025</a> FIXED, WITH LCR	RAIJAN ALIAS RAJBHAN BEWA ALIAS RAJBHAN BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	<a href="#">WP(C)/1044/2025</a> FIXED, WITH LCR	MUSST BILATON BIBI @ BILATON NESSA @ GADULI KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M HOQUE MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
17	<a href="#">WP(C)/1091/2025</a> FIXED	SMT LEENA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH	GA, ASSAM SC, F.T
18	<a href="#">WP(C)/1421/2025</a> FIXED, WITH LCR	RAHELA BIBI <b>Versus</b> THE UNION OF INDIA	A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN MD A RAHMAN P DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

#### **HEARING**

19	<a href="#">WP(C)/6039/2018</a> FIXED, WITH LCR	MALATI TARAPDAR @ MALOTI TARAFDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MR. M K DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	<a href="#">WP(C)/2808/2020</a> FIXED, WITH LCR	ASIA KHATUN BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

21 [WA/244/2022](#)  
CAVT. NO.07602/022,  
FIXED

ASSAM PWD ENGINEERS SERVICES  
ASSOCIATION  
**Versus**  
DEBAJIT DAS AND 7 ORS.

MR. W SHARMA  
MR P GOGOI

MR. K N CHOUDHURY(R-1)  
MR. U K NAIR  
MS N MAHANTA(R-1)  
MR A CHAKRABORTY  
N GAUTAM(R-1)  
MS SABINA AHMED(R-1)  
SC, PWD  
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MS. T SOM	05-04-2025	To	08-04-2025
17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,8th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
1	<a href="#">WP(C)/1326/2024</a>	PRABIR NANDI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM
2	<a href="#">WP(C)/1358/2024</a>	JAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM
3	<a href="#">WP(C)/1359/2024</a>	JAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM
4	<a href="#">Cont.Cas(C)/155/2025</a>	GOPAYJIT DAS <b>Versus</b> CHANDAN SARMA AND 2 ORS	MR. S K DEKA MR. M DAS	
5	<a href="#">Cont.Cas(C)/156/2025</a>	SARAWGI PETROLEUM AGENCY AND ANR <b>Versus</b> AKASH DEEP, IAS	MS M HAZARIKA MR D KHAN MS V V THANYU	
6	<a href="#">WP(C)/478/2025</a>	M/S SARMA AND CO. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. D GHOSH MS H BETALA MR. S. K. CHAKMA	SC, I O C
7	<a href="#">WP(C)/1106/2025</a>	DHRUBAJYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
8	<a href="#">WP(C)/1114/2025</a>	JATINDRA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
9	<a href="#">WP(C)/1166/2025</a>	SAFIKUL ALI <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR G DEKA	GA, ASSAM
10	<a href="#">WP(C)/7019/2024</a>	SAFIKUL ALI <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR G DEKA	GA, ASSAM
11	<a href="#">WP(C)/1170/2025</a>	DIBYA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE



12	<a href="#">WP(C)/1218/2025</a>	DHRUBAJYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, WATER RESOURCE SC, REVENUE SC, FINANCE DEPTT.
	<b>WITH</b>			
13	<a href="#">WP(C)/1109/2025</a>	REZWAN ANSARI ALIAS RIZWAN ANSARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
14	<a href="#">WP(C)/1247/2025</a>	MUKESH KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
15	<a href="#">WP(C)/1248/2025</a>	ZENITH CAREER ACADEMY, NGO AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED MR S AFRIDI	GA, ASSAM DY.S.G.I. SC, FINANCE DEPTT.
16	<a href="#">WP(C)/1294/2025</a>	EMAMI LIMITED <b>Versus</b> THE UNION OF INDIA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
17	<a href="#">WP(C)/1332/2025</a>	SATYABRATA DEY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, K A A C
18	<a href="#">WP(C)/1347/2025</a>	KISHORE DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N J KHATANIAR	SC, HEALTH SC, FINANCE DEPTT. SC, PWD
19	<a href="#">WP(C)/1702/2025</a> FIXED	MONOJ CHETRY <b>Versus</b> THE STATE OF ASSAM	MS P DEVI MR P R SARMA	GA, ASSAM SC, EXCISE DEPTT.
20	<a href="#">WP(C)/1960/2025</a>	UTTAM KUMAR SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	SC, IRRIGATION
21	<a href="#">WP(C)/1962/2025</a>	ASMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A AHMED U U KHAN MR A AHMED	SC, P AND R.D. GA, ASSAM
22	<a href="#">WP(C)/1969/2025</a> B/O	SMT KALPANA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K GUPTA MR. A K GUPTA MS M NIROLA	GA, ASSAM
<b>- FOR ORDERS -</b>				
23	<a href="#">Cont.Cas(C)/344/2023</a> FIXED	BISHURAM CHAUHAN <b>Versus</b> CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD
24	<a href="#">Arb.P./22/2024</a>	SUNIT KUMAR KHETAWAT <b>Versus</b> SRI ANIRUDH AGARWAL	MR. P K GARODIA MR D SARMA	
25	<a href="#">I.A.(Civil)/1035/2025</a> IN WP(C)/2996/2024 (D/O) in WP(C)/2996/2024	PRINCIPAL COMMISSIONER OF INCOME TAX AND 3 ORS <b>Versus</b> AGNISHANTI CONSTRUCTION PVT LTD	MR. S CHETIA	MD KHAN
26	<a href="#">WP(C)/1643/2025</a> FIXED	PROGRESSIVE ENTERPRISES <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	SC, HEALTH
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
27	<a href="#">WP(C)/96/2025</a> CAVT. NO.12262/024,	KALAIKHUWA PACHIM KHALOI BHAGA MATCHYAJIBI SAMABAI SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTHIA	MS A HUSSAIN GA, ASSAM S AHMED SC, FISHERY FOR CAVEATOR

28	<a href="#">WP(C)/739/2025</a> FIXED	ALOM BADSHA SK <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. S ISLAM MR A HAWARI A R MONDAL	SC, APDCL
29	<a href="#">WP(C)/1140/2025</a> FIXED	LUITPAR BUILDERS AND DEVELOPERS PVT LTD <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MRS. P GOSWAMI	SC, G M D A
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
30	<a href="#">Arb.P./28/2022</a> FIXED	M/S JOY ENTERPRISES <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I.
31	<a href="#">Arb.P./23/2023</a> FIXED	M/S G. T. C. INDIA <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
32	<a href="#">WP(C)/2970/2023</a> FIXED	SHIVAM TRANSCON PRIVATE LIMITED- AMRIT KUMAR BURAGOHAIN (JV) <b>Versus</b> THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY, MALIGAON AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MS S SARMA HAZARIKA MR N K SARMA	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
33	<b>WITH</b> <a href="#">WP(C)/2723/2023</a>	SHIVAM TRANSCON PRIVATE LIMITED- AMRIT KUMAR BURAGOHAIN (JV), <b>Versus</b> THE GENERAL MANAGER- NORTH EAST FRONTIER RAILWAY AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MS S SARMA HAZARIKA MR N K SARMA	MR. B CHAKRAVARTY DY.S.G.I.
34	<a href="#">Arb.P./18/2024</a>	M/S B. B. ELECTRICALS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI MR. D GOGOI (Amicus Curiae) DY.S.G.I.
35	<a href="#">WP(C)/3742/2024</a>	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD <b>Versus</b> OIL INDIA LIMITED AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	SC, OIL
36	<b>WITH</b> <a href="#">WP(C)/3697/2023</a>	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., <b>Versus</b> OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
37	<b>WITH</b> <a href="#">WP(C)/5309/2023</a>	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HUJURI (r-3) SC, OIL
38	<a href="#">WP(C)/142/2025</a> CAVT. NO.11252/024,	M/S VARDAN ASSOCIATES PRIVATE LIMITED <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR J LOTH	MR. R P SARMAH(R-7) MR. N DEKA(R-1,2,3,4,5) MRS. R DEVI (C.G.C (R-6)) MR. A GANGULY(R-8) MR. D DOLEY (R-7) MR. M GOGOI (R-1,2,3,4,5) MR. A DHANUKA (R-8) MR. S BANIKYA(R- 1,2,3,4,5) MS A DEKA(R-7) DY.S.G.I.

39	<a href="#">WP(C)/732/2025</a> FIXED	M/S SUNSWRANG ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR A C BORBORA MRS. R BORBORA MS N AHMED MR. M SMITH MS. N DEY MR S A HUSSAIN	GA, ASSAM MR. A SARMA MR. K KALITA MR. K P PATHAK(R-8) MR BHARGAV DAS (R-8) MR. LENTSO MS G SWAMI MR. C PAUL(R-8) SC, TRIBAL AFFAIRS (PLAIN)
40	<a href="#">WP(C)/757/2025</a> FIXED	M/S JITU ENTERPRISES AND SOUNDS SERVICE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R S MISHRA MS M NIROLA	GA, ASSAM SC, GAD
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
41	<a href="#">I.A.(Civil)/1038/2025</a> in <a href="#">WP(C)/5246/2023</a>	SMT RUNU HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 OTHERS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR MS. N D SARMA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR R DHAR (R 2) MR S P DAS
<b>WITH</b>				
<a href="#">WP(C)/5246/2023</a>				
42	<a href="#">I.A.(Civil)/1054/2025</a> in <a href="#">WP(C)/7451/2023</a>	SMT. RUNU HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR MS. N D SARMA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR R DHAR (R 2) MR S P DAS
<b>WITH</b>				
<a href="#">WP(C)/7451/2023</a>				
42	<a href="#">I.A.(Civil)/1054/2025</a> in <a href="#">WP(C)/7451/2023</a>	JITEN BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M MAHANTA MS A DAS	SC. WATER RESOURCE DEPTT.
<b>WITH</b>				
<a href="#">WP(C)/7451/2023</a>				
<b><u>BAIL HEARING</u></b>				
43	<a href="#">AB/1897/2024</a> FIXED	RAJU SHEIKH @ RAJU SK. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	MR. SURAJIT DAS,AMICUS CURIAE, (R-2) PP, ASSAM
<b><u>HEARING</u></b>				
44	<a href="#">WP(C)/6758/2017</a> FIXED	MANAGEMENT, KELLYDEN TEA ESTATE <b>Versus</b> SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR. R B PHOOKAN MR.N SARMA R SARMAH MS M KAKOTY MR K J HAZARIKA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA
45	<a href="#">WP(C)/2429/2020</a> WITH LCR, FIXED	THE EXECUTIVE DIRECTOR, NE ZONE, FCI AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR B K SINGH	MR. B C PATHAK MR. B PATHAK MR H K GOGOI (R2-R7) MR. R THADANI MR B HAZARIKA MR. M SHARMAH (R2-R7) ASSTT.S.G.I.
<b>WITH</b>				
46	<a href="#">WP(C)/2092/2021</a>	JOGEN BORO AND 5 ORS <b>Versus</b> EXECUTIVE DIRECTOR (NEF ZONE) FOOD CORPORATION OF INDIA AND 2 ORS	MR. B C PATHAK MR. B PATHAK MR H K GOGOI MR. R THADANI MR B HAZARIKA MR V KUMAR MR. M SHARMAH	MR B K SINGH MS J SARMAH ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MS. T SOM	05-04-2025	To	08-04-2025
17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,8th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 11**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">CRL.A(J)/43/2022</a>	AGASTOSH KERKETA <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
<b>ORDERS</b>				
2	<a href="#">Crl.A./335/2022</a> WITH LCR 3 FILES. P.B-2.	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS A BORAH MS. J GHOSH	MR A TEWARI, AMICUS CURIAE R2 PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/798/2022</a> <b>in</b> CrI.A./335/2022	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. J GHOSH	MR A TEWARI, AMICUS CURIAE R2 PP, ASSAM
3	<a href="#">I.A.(CrI.)/1077/2023</a> WITH LCR 4 FILES. P.B-2. FIXED. <b>in</b> CrI.A./408/2023	JINNAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./408/2023</a>	JINNAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	MR. H ALI(R-2) B BARMAN (R-2) PP, ASSAM
4	<a href="#">I.A.(Civil)/3807/2023</a> <b>in</b> Mat.App./15051/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR G DAS	MS B.SINHA
	<b>WITH</b> <a href="#">Mat.App./15051/2023</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR G DAS	

5	<a href="#">CrI.A./415/2024</a> WITH LCR 5 FILES.	LALAN CHOUHAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER M. BORUAH R DEB	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1208/2024</a> in CrI.A./415/2024	LALAN CHOUHAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER M. BORUAH R DEB	PP, ASSAM
6	<a href="#">I.A.(CrI.)/1272/2024</a> WITH LCR 6 FILES. B/O. in CrI.A./442/2024	ASUR UDDIN @ ASURUDDIN SK @ AHMOD HUSSAIN AND ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./442/2024</a>	ASUR UDDIN @ ASURUDDIN SK @ AHMOD HUSSAIN AND ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR H R A CHOUDHURY (R-2) MR. S H ZAMAN(R-2) MR. I U CHOWDHURY(R-2) PP, ASSAM
7	<b>WITH</b> <a href="#">CrI.A./32/2025</a>	SAHJAMAL SK @ SHAHAJAMAL SK, AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. S RAHMAN MR. D K BAIDYA	PP, ASSAM
8	<a href="#">I.A.(CrI.)/265/2025</a> WITH LCR 3 FILES. FIXED. in CrI.A./378/2023	PUKUN CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./378/2023</a>	PUKUN CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/982/2023</a> in CrI.A./378/2023	PUKUN CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>HEARING</b>				
9	<a href="#">CrI.A./278/2018</a> WITH LCR 6 FILES. P.B-4 VOL. FIXED.	ABDUL KHALEK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM MR. H SARMA,ADDL PP,ASSAM
10	<b>WITH</b> <a href="#">CrI.A./274/2018</a>	HARAN ALI AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY (P-1 TO 17) MR. K SARMA MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. S ISLAM (R-1,2,3,5,6,7,9,10,11,12,14,15,16,17) MR. D DAS MR. A AHMED (P-1 TO 17) MR. N MAHAJAN MR. I U CHOWDHURY (P-4,8,13) MR. M BARUAH MR. N I CHOWDHURY	PP, ASSAM MR. H.SARMA,ADDL PP,ASSAM
11	<a href="#">Mat.App./23/2022</a> WITH LCR (2 SEPARATE FILES). FIXED.	XXXXXXXX <b>Versus</b> XXXXXXXX	MR K K MAHANTA (Sr. Advocate) MS. M DEV MRS. B GOGOI MS P DEB MR. A SARMAH MS N DEB	DR. N DEKA MS P CHAKRABORTY MS S DAS PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/554/2023</a> in Mat.App./23/2022	XXXXXXXX <b>Versus</b> XXXXXXXX	MR. A SARMAH	DR. N DEKA

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MS. T SOM	05-04-2025	To	08-04-2025
17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM****2:00 PM to 4:45 PM****[ For Tuesday,8th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:****HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA****COURT NO: 11****[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">Crl.Rev.P./175/2023</a>	BIBEKANANDA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	MR. A BHATTACHARYYA (R-2) MR. R A CHOUDHURY (R-2) MR. N BARMAN (R-2) MR. S HUSSAIN (R-2) MS. S DAS (R- 2) PP, ASSAM
<b>MOTION</b>				
2	<a href="#">Tr.P.(Crl.)/13/2025</a>	KAMAKHYA NATH AND ANR <b>Versus</b> PRIYA DEBNATH	MR. R SARMA MR P DAS MR. J K ROY	
3	<a href="#">Crl.Rev.P./74/2025</a>	SHEIKH NUR MOHAMMAD @ RAJU <b>Versus</b> RUKSANA PARVEEN	MRS R BEGUM MR. J AHMED MR. A A MONDAL MR R A AHMED MR A ALAM R BEGUM	
4	<a href="#">AB/614/2025</a>	MD ABDUL HAI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MD IMRAN	PP, ASSAM
<b>ADMISSION</b>				
5	<a href="#">Crl.Pet./8/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	MD MAZHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
6	<a href="#">Crl.Pet./538/2020</a>	MD. MAZHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA	PP, ASSAM
7	<a href="#">Crl.Pet./770/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MOHAN ALI @ MOSTAFA ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	MR. A ALIM SK (R-2) PP, ASSAM
8	<a href="#">Crl.Pet./225/2024</a>	NAJRUL ISLAM @ NAZRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR A.K. MOLLAH	MR. A ALIM SK (R-2) PP, ASSAM



9	<a href="#">Crl.Pet./784/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	FIROJ KHANDAKAR <b>Versus</b> KARABI BEGUM AND ANR	MS B R A SULTANA	MR. SARFRAZ NAWAZ, AMICUS CURIAE (R-1) PP, ASSAM
10	<a href="#">Crl.Pet./1287/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SRI ABHIJIT CHAKRAVARTY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY S SHAHI	MR. N SARKAR MR. A BANERJEE (R-2) MR. BHUBAN SHARMA (R-2) PP, ASSAM
11	<a href="#">Crl.Pet./1483/2024</a> FIXED	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE MS. A SULTANA	PP, ASSAM
12	<a href="#">Crl.Pet./14/2025</a> FIXED	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM
13	<a href="#">Crl.Rev.P./33/2025</a> B/O	KHANINDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. C S RAY MS. P BORGHAIN	MR. A K SHARMA (R-2) MR. A MOBARAQUE (R-2) PP, ASSAM
14	<a href="#">Crl.Pet./120/2025</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	BIJOY KUMAR NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
15	<a href="#">Crl.Pet./342/2025</a> FIXED	ABDUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MD. A H LASKAR MR. A T H AHMED	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
16	<a href="#">Bail Appln./754/2025</a> WITH CASE RECORD(SCANNED COPY)	JUBEL AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b><u>ORDERS</u></b>				
17	<a href="#">Crl.A./61/2024</a> WITH LCR 5 FILES, OFFICE NOTE, B/O	SADDAM HUSSAIN @ SAMSUL ALOM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	MS. R B BORA (r-2) MS. R B BORA (r-2) MS. D GHOSH (r-2) MR. M AHMED (r-2) MS H BETALA (r-2) MS A HUSSAIN (r-2) MR I CHAKMA (r-2) MR. S. K. CHAKMA (r-2) MR A.K. HAJONG (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/226/2024</a> <b>in</b> Crl.A./61/2024	SADDAM HUSSAIN @ SAMSUL ALOM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
18	<a href="#">Crl.Pet./174/2024</a> B/O	GANESH DAS <b>Versus</b> HIMAKSHI TALUKDAR	MS. T SOM MR H DAS MR. P TELI	
19	<a href="#">I.A.(Crl.)/196/2024</a> FIXED <b>in</b> Crl.Rev.P./304/2024 <b>WITH</b> <a href="#">Crl.Rev.P./304/2024</a> (Filing Number)	TAPAN KAKATI <b>Versus</b> BHANITA DAS	MR. B CHOWDHURY	
	<b>WITH</b> <a href="#">Crl.Rev.P./304/2024</a> (Filing Number)	TAPAN KAKATI <b>Versus</b> BHANITA DAS H	MR. B CHOWDHURY	
20	<a href="#">I.A.(Crl.)/190/2025</a>	TAPAN KAKATI <b>Versus</b> BHANITA DAS	BAPAN CHOWDHURY	PP, ASSAM
21	<a href="#">I.A.(Crl.)/458/2024</a> B/O <b>in</b> Crl.A./3905/2024 <b>WITH</b> <a href="#">Crl.A./3905/2024</a> (Filing Number)	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./3905/2024</a> (Filing Number)	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P	

	<b>WITH</b> <a href="#">I.A.(CrI.)/3907/2024</a> (Filing Number)	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P	
22	<a href="#">I.A.(CrI.)/559/2024</a> B/O <b>in</b> CrI.Rev.P./4808/2024	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR. SURAJIT DAS, AMICUS CURIAE (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./4808/2024</a> (Filing Number)	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR (H)	MR. N J DUTTA	
23	<a href="#">I.A.(CrI.)/579/2024</a> WITH LCR 6 FILES, OFFICE NOTE, FIXED <b>in</b> CrI.A./192/2024	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./192/2024</a>	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. A AHMED MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM B BARMAN	MR M HOQUE PP, ASSAM
24	<a href="#">I.A.(CrI.)/783/2024</a> B/O <b>in</b> CrI.Rev.P./7331/2024	DEWAN MUFID AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./7331/2024</a> (Filing Number)	DEWAN MUFID AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR (F)	MR H R CHOUDHURY	
25	<a href="#">CrI.Pet./5/2025</a> FIXED	INAMUL HASAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
26	<a href="#">CrI.Rev.P./25/2025</a> WITH LCR 4 FILES, FIXED	MD SARIFUDDIN SK @ SHORIFUDDIN SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/74/2025</a> <b>in</b> CrI.Rev.P./25/2025	SARIFUDDIN SK @ SHORIFUDDIN SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
27	<a href="#">CrI.Pet./113/2025</a> B/O	PRANJAL DAS <b>Versus</b> SHIKHASHREE DEKA	MR. DITUL DAS MS TINLUNG	
28	<a href="#">CrI.Pet./249/2025</a> FIXED	BHASKAR JYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N K KALITA MR D DEKA	PP, ASSAM
29	<a href="#">CrI.Pet./269/2025</a> FIXED	KANGAL HUSSAIN AND 3 ORS <b>Versus</b> NAZMINA PARBIN	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	
30	<a href="#">CrI.Pet./277/2025</a> FIXED	SHRI MANMATH DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D C K HAZARIKA MS J KALITA MS J BEZBARUAH MR N C K HAZARIKA	PP, ASSAM
31	<a href="#">I.A.(CrI.)/304/2025</a> BA 349/2025(D/O) <b>in</b> Bail Appln./349/2025	SRISACHIN KUMAR TEOTIA <b>Versus</b> SRI DHAJYA JYOTI GOGOI ALIAS SRI DHARJYA JYOTI AND ANOTHER	J SHARMA MR. N K CHAKRABORTY MR. P THAKURIA ABHIJIT PATOR	PP, ASSAM

**HEARING**

32	<a href="#">Crl.A./97/2022</a> PART-HEARD, LCR 3 FILES P.B.-1, FIXED	THE STATE OF ASSAM <b>Versus</b> RAJEN SAIKIA AND ANR	MR. B B GOGOI	MR. U C RABHA(R-1) MR P KATAKI(R-2) MR. U N CHETIA(R-1) MR S MATAK(R-1) MRS R BEGUM(R-2) MRS. M D BORUAH(R-2)
33	<a href="#">Crl.A./240/2022</a> 2 Y 7 M 9 D :WITH LCR 4 FILES, B/O	MD. RANA ALI @ RANA AHMED @ KHOLILUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DAS	MS. M K BROWN, AMICUS CURIAE FOR R-2 PP, ASSAM
34	<a href="#">Crl.A./34/2023</a> WITH LCR 3 FILES, FIXED	ABDUL MOTLEB <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A K BHUYAN MS. N CHOUDHURY MR. A AHMED MR. M BORAH MR. A KHOUND MS B BORA MR. I U CHOWDHURY MR A TALUKDAR MR R SONOWAL	MR. K K DUTTA (R-2) MS B CHOUDHURY (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/161/2025</a> <b>in</b> Crl.A./34/2023	ABDUL MOTLEB <b>Versus</b> THE STATE OF ASSAM AND ANR	IMRAN UDDIN CHOWDHURY	PP, ASSAM
35	<a href="#">CRL.A(J)/94/2023</a> WITH LCR 4 FILES, P.B.-1, B/O	RAKESH CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	MR. T DEURI, AMICUS CURIAE FOR R-2 PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/767/2023</a> <b>in</b> CRL.A(J)/94/2023	RAKESH CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
36	<a href="#">Crl.A./110/2023</a> WITH LCR 4 FILES, P.B.-1, FIXED	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/262/2023</a> <b>in</b> Crl.A./110/2023	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
37	<a href="#">Crl.Rev.P./524/2023</a> WITH LCR 3 FILES, FIXED	FARID UDDIN LASKAR <b>Versus</b> MANJUR ALOM LASKAR	MR. J LASKAR	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY
38	<a href="#">Crl.Pet./306/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	PRIYANKA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
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7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
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10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025

13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MS. T SOM	05-04-2025	To	08-04-2025
17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,8th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">CrI.A./69/2024</a> PART-HEARD, LCR 3 FILES, FIXED	GOLAJAR UDDIN AHMED @ RAJU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/777/2024</a> in CrI.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN	PP, ASSAM
2	<a href="#">Arb.A./15/2014</a> WITH LCR, FIXED	M/S ECI ENGINEERING and CONSTRUCTION CO. LTD. <b>Versus</b> UNION OF INDIA and 4 ORS,	MS.A CHOUDHURY	MR.A K SARKAR DR. B N GOGOI DR. B N GOGOI MS.M CHATTERJEE MS.N R RABHA MS.S BHARALI MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
<b>MOTION</b>				
3	<a href="#">Tr.P.(C)/20/2025</a>	SMTI JULI DUTTA <b>Versus</b> RANA BORO	MRS. R DEVI MR D J DAS	
4	<a href="#">CRP(IO)/130/2025</a>	BIJU BEZBAROOAH <b>Versus</b> SMTI. MANALISHA BEZBARUA	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A SHARMA MR A TALUKDAR MR J DAS N.R. SHARMA P BHOWMICK	
5	<a href="#">CRP(IO)/133/2025</a>	SMTI BANTI GOGOI BARUA AND 3 ORS. <b>Versus</b> THE BRANCH MANAGER, ICICI LOMBARD GENERAL INSURANCE CO. LTD., GUWAHATI BRANCH AND 2 ORS.	MR. S C BISWAS MR. S SAHU MS A ROY MR. A K DAS	

6	<a href="#">CRP(IO)/134/2025</a>	SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> RUPAMONI BANIA BORA AND 2 ORS.	MR. A J SAIKIA MR. S. PEGU	
7	<a href="#">CRP(IO)/135/2025</a>	MD. YUNUS KHAN @ YUNIS <b>Versus</b> PINKU GOGOI AND 3 ORS.	MR P BORAH	
<b>ADMISSION</b>				
8	<a href="#">WP(C)/5327/2023</a> PART-HEARD	TARUN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS R R CHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
9	<a href="#">MACApp./130/2025</a>	PETER SEBASTVO DANTAS AND 3 ORS <b>Versus</b> THE MAGMA HDI GENERAL INSURANCE COMPANY LIMITED AND 3 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	
<b>ORDERS</b>				
10	<a href="#">RSA/267/2019</a>	ON THE DEATH OF FEDDUS ALI, HIS LEGAL HEIRS <b>Versus</b> ABUL KASEM AND 13 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN	MR. A C SARMA MR. B HUSSAIN MR G BHARADWAJ MR B DEORI
11	<a href="#">RSA/189/2023</a>	GOLAPI RAI CHAUDHURY @ GOLAPI RAI <b>Versus</b> PREMA BISWAS AND 2 ORS.	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR. S CHAUHAN (r-1 to 3) MR S CHAUHAN (r-1 to 3) MR. A R SHOME (r-1 to 3) MR. P MAZUMDER(r-1 to 3) MR N ALAM M. BORUAH (r-1 to 3)
12	<a href="#">CRP/94/2024</a> CAVT. NO.08342/024, FIXED	M/S DOLOO TEA CO. (INDIA) LTD., <b>Versus</b> M/S. MANISH TEA COMPANY AND ANR	MR. P KHATANIAR MR G KHANDELIA MR. K DEKA MR R PAUL	MR J C GAUR FOR CAVEATOR
13	<a href="#">I.A.(Civil)/277/2024</a> WITH LCR, FIXED in RSA/16/2024 <b>WITH</b> <a href="#">RSA/16/2024</a>	MUSSTT. MOJIDA BEGUM AND 2 ORS <b>Versus</b> MD. IBRAHIM ALI	MR. B U LASKAR MR. T U LASKAR MD A ISLAM	
		MUSSTT. MOJIDA BEGUM AND 2 ORS <b>Versus</b> MD. IBRAHIM ALI @ PUSU ALI @ PAPU ALI	MR. B U LASKAR MR. T U LASKAR MD A ISLAM	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER M. BORUAH R DEB
14	<a href="#">I.A.(Civil)/1601/2024</a> WITH LCR in RSA/52/2021 <b>WITH</b> <a href="#">RSA/52/2021</a> CAVT. NO. 01792/021,	BHARAT CHAUHAN, <b>Versus</b> CHANMALIK CHAUHAN @ CHANMAL CHAUHAN	MR. S CHAUHAN R DEB	MR. R L YADAV
		CHANMALIK CHAUHAN @ CHANMAL CHAUHAN <b>Versus</b> BHARAT CHAUHAN AND 3 ORS.	MR. R L YADAV MS. K YADAV MS. M BHATTACHARJEE MR. A KABRA	MR. S CHAUHAN MR. A R SHOME FOR CAVEATOR
15	<a href="#">I.A.(Civil)/3917/2024</a> WITH LCR, FIXED in MACApp./9/2014 <b>WITH</b> <a href="#">MACApp./9/2014</a> CAVT. NO. 759/2012	JOHMON THANGA KIPA and ORS <b>Versus</b> NATIONAL INSURANCE CO LTD	MR. R P SARMAH MR M R ADHIKARI MR M R ADHIKARI	MS. S ROY
		NATIONAL INSURANCE CO LTD <b>Versus</b> JOHMON THANGA KIPA and 7 ORS	MR. A SARMA MS. S ROY	MR. R P SARMAH MR. M R ADHIKARI MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR MS. H TERANGPI
16	<a href="#">I.A.(Civil)/430/2025</a> WITH LCR in RSA/242/2013	HELENA SAIKIA AND ORS <b>Versus</b> SIKHA BARUAH AND ORS	MD R ISLAM N ALOM	MR. S BORTHAKUR

	<b>WITH</b> <a href="#">RSA/242/2013</a>	HELENA SAIKIA and 3 ORS. <b>Versus</b> BIRAJ MALLA BARUAH	MR.R ISLAM MS.M DAS MR D N SARMA S K DAS	MR.B C DAS MR.B K SARMA MS.P BORAH MR. P M DEKA MR.S BORTHAKUR
	<b>WITH</b> <a href="#">I.A.(Civil)/431/2025</a> in RSA/242/2013	HELENA SAIKIA AND ORS <b>Versus</b> SIKHA BARUAH AND ORS	MD R ISLAM N ALOM	MR. S BORTHAKUR
	<b>WITH</b> <a href="#">I.A.(Civil)/432/2025</a> in RSA/242/2013	HELENA SAIKIA AND ORS <b>Versus</b> SIKHA BARUAH AND ORS	MD R ISLAM N ALOM	MR. S BORTHAKUR
		<b>HEARING</b>		
17	<a href="#">WP(C)/6435/2017</a> PART-HEARD, FIXED	MAHENDRA NATH MAHANTA and 13 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
18	<b>WITH</b> <a href="#">WP(C)/2516/2018</a>	PURNANANDA CHETIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. H C SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
19	<a href="#">WP(C)/4917/2021</a> PART-HEARD, FIXED	ASHOK DUTTA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
20	<b>WITH</b> <a href="#">WP(C)/1786/2019</a>	PINTU LAL DEY AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
21	<b>WITH</b> <a href="#">WP(C)/4175/2020</a>	PINTU LAL DEY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
22	<b>WITH</b> <a href="#">WP(C)/5381/2021</a>	ABHIJIT PURKAYASTHA AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
23	<a href="#">FAO/57/2024</a> PART-HEARD, FIXED	JIL HUSSAIN AND 7 ORS. <b>Versus</b> NURUL ISLAM AND ANR.	MR. B J MUKHERJEE MS R SAHA	MR. A R SIKDAR(R-1,2) MR. M H TALUKDAR(R-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/2213/2024</a> in FAO/57/2024	JIL HUSSAIN AND 7 ORS. <b>Versus</b> NURUL ISLAM AND ANR.	MR. B J MUKHERJEE MS R SAHA	
24	<b>WITH</b> <a href="#">CRP(IO)/407/2024</a>	JIL HUSSAIN AND 7 ORS <b>Versus</b> NURUL ISLAM AND ANR	MR. B J MUKHERJEE MS R SAHA	MR. A R SIKDAR(R-1,2) MR. M H TALUKDAR (R-1,2) MR. S I TALUKDAR(R-1,2)
25	<a href="#">RFA/59/2017</a> WITH LCR, FIXED	M/S CHETNA HEALTH and 2 ORS, <b>Versus</b> HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	MR G N SAHEWALLA(R-1,2) MR.A SARMAH(R-3) MR. M SHARMA (R-1,2) MS. S YASMIN(R-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1444/2017</a> in RFA/59/2017	M/S CHETNA HEALTH and 2 ORS, <b>Versus</b> HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	
26	<a href="#">RSA/388/2017</a> WITH LCR, FIXED	MD JULHAZ AI <b>Versus</b> GULESA BEWA and 3 ORS	MR. R M CHOUDHURY MR. Z HUSSAIN LEGAL AID COUNSEL	MR A ALI (R4) MS. N M DEKA MR. P SARMA MS. M KHATUN (R4)

27 [MACApp./585/2019](#)  
WITH LCR, FIXED

ORIENTAL INSURANCE COMPANY LTD  
**Versus**  
SRI PARTHA PRATIM HAZARIKA AND 4  
ORS

MS. R D MOZUMDAR  
MS. C MOZUMDAR  
MR. S P SHARMA

MR. M DUTTA  
MR. R DUBEY  
MR M BEZBARUAH  
MRS K M SAIKIA  
MS. A B KAYASTHA  
MR A BRAHMA  
MS M BAISHYA  
FOR CAVEATOR  
MR. C P SHARMA

**WITH**  
28 [MACApp./384/2019](#)

SRI PARTHA PRATIM HAZARIKA  
**Versus**  
MR. BIJAY BHARGAVA AND 4 ORS.

MR M BEZBARUAH  
MR H K DAS  
MR. D J DAS  
MR A BRAHMA  
MR. R D LAL  
MR. M PANDIT  
MR. C P SHARMA

MS N NATH  
MR. M DUTTA  
MRS K M SAIKIA  
MS. C MOZUMDAR (R3)  
MS. C MOZUMDAR (R3)  
MR. S P SHARMA (R3)

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
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7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
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19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,8th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING  
OF THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	<a href="#">I.A.(Civil)/1021/2025</a> in Cont.Cas(C)/336/2023	BALICHERRA M E MADRASSA <b>Versus</b> JAYANT NARLIKAR	MR. A H M R CHOUDHURY	SC, ELEM. EDU
	<b>WITH</b> <a href="#">Cont.Cas(C)/336/2023</a>	BALICHERRA M E MADRASSA <b>Versus</b> SMTI SURANJANA SENAPATI, ACS	MR. A H M R CHOUDHURY	MR. D SAIKIA MR. A PHUKAN
<b>ORDERS</b>				
2	<a href="#">Cont.Cas(C)/603/2017</a>	SIRAJ UDDIN and 3 ORS. <b>Versus</b> V.K.PIPERSENIA and 6 ORS.	MR. M DUTTA MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR. J HANDIQUE MR. J HANDIQUE MR. R BORPUJARI MR. R BORPUJARI MR D SAIKIA
3	<a href="#">Cont.Cas(C)/480/2021</a>	DWIJEN TALUKDAR AND 38 ORS <b>Versus</b> PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.
4	<a href="#">Cont.Cas(C)/502/2021</a>	BHANI BARUAH <b>Versus</b> M S MANIVANNAN AND 5 ORS	MR MINTU SAIKIA	MR. N GOSWAMI (r-4,5) MR D KALITA (R-1,6) MR. D NATH (R-1,6)
5	<a href="#">Cont.Cas(C)/406/2022</a>	BHUBON CHANDRA DAS <b>Versus</b> RAJESH PRASAD AND 8 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. N UPADHAYAY MR. B GOGOI SC, FINANCE DEPTT. SC, IRRIGATION
6	<a href="#">Cont.Cas(C)/424/2022</a>	DR. ANIL CHANDRA RABHA <b>Versus</b> SIDDHARTH SINGH (IAS) AND ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	MR. B GOGOI (r-4,8) MR P NAYAK (R-8) MR D DEKA (R-5) MR A CHALIHA (R-8)
7	<a href="#">Cont.Cas(C)/460/2022</a>	BRIJ BHUWAN RAM AND 8 ORS. <b>Versus</b> DR. AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA R K HAJONG	MRS. A GAYAN (R-4)
8	<a href="#">Cont.Cas(C)/160/2023</a>	MD. NAZIMUDDIN AHMED <b>Versus</b> MEGHA NIDHI DAHAL AND ANR.	MR K PUJARI MS. K A PUJARI	MR. D SAIKIA (R-2) MR P NAYAK (R-1)

<b>WITH</b>			
9	<a href="#">Cont.Cas(C)/777/2022</a>	MADAN DAS <b>Versus</b> M N DAHAL , IAS AND ANR	MS. L DEVI  MR. D SAIKIA (R1, R2) MR. S BORA (R1, R2) MR P NAYAK
10	<a href="#">Cont.Cas(C)/382/2023</a>	DR. KUMARENDRA NATH <b>Versus</b> AVINASH P JOSHI AND ANR	MR. S SAIKIA  MR D DEKA (R2)
11	<a href="#">Cont.Cas(C)/494/2023</a>	NIRMAL ROY CHOUDHURY <b>Versus</b> DIBYAJYOTI DUARAH AND ANR	MR S SARMA PARTHA R CHOUDHURY
12	<a href="#">Cont.Cas(C)/27/2024</a>	LALAN VERMA AND 3 ORS <b>Versus</b> MUNINDRA NATH NGATEY AND ANR	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. K J SAIKIA  MR. S A AHMED (r-2) MR. F A AHMED (r-2) A. KHANAM (r-2) C S KAMTHONG (r-2)
13	<a href="#">Cont.Cas(C)/280/2024</a> FIXED	MONSURA KHATUN <b>Versus</b> SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN  MR. D SAIKIA MR S M T CHISTIE MS K DAS
14	<a href="#">Cont.Cas(C)/692/2024</a>	MD. SOFIQUL ISLAM AND 2 ORS <b>Versus</b> SMTI SURANJANA SENAPATI	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH  MR. P GOHAIN
15	<a href="#">Cont.Cas(C)/714/2024</a>	SAMAN UDDIN LASKAR AND 4 ORS <b>Versus</b> ASHUTOSH AGNIHOTIRI, IAS AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB  MR. B GOGOI(R-2) MR P NAYAK(R-2) MS. M D BORAH(R-3) MR A CHALIHA (R-2) MR R B GOSWAMI(R-3) R M BAROOAH

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
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11)	MR T C DAS	10-04-2025	To	01-05-2025
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13)	S. K. GUPTA	11-04-2025	To	04-05-2025
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19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,8th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./2661/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAHIDUL ALOM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	<a href="#">Bail Appln./3794/2024</a> WITH CASE RECORD(SCANNED COPY)	NAYAN CHANDRA KURI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	<a href="#">Bail Appln./3844/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	GURVINDER SINGH <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM SC, NCB
4	<a href="#">Bail Appln./3868/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	KAMLESH KUMAR <b>Versus</b> THE UNION OF INDIA	MR G J SAIKIA MR. M BISWAS J SINGPHO S K DAS	SC, NCB
5	<a href="#">Bail Appln./259/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD IQBAL <b>Versus</b> THE STATE OF ASSAM	MR. R SEKHAR MR. B D CHOWDHURY SABNAM AHMED	PP, ASSAM
6	<a href="#">Bail Appln./295/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	AMJAT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
7	<a href="#">Bail Appln./346/2025</a> FIXED	SOFIUR ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
8	<a href="#">Bail Appln./382/2025</a> FIXED	PAPU DAS <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
9	<a href="#">Bail Appln./399/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRASENJIT GIRI <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
10	<a href="#">Bail Appln./423/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	MOINUL ISLAM @ MOINUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K SARMA MS. S S SAIKIA	PP, ASSAM
11	<a href="#">Bail Appln./472/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	BASUDEV DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM

12	<a href="#">Bail Appln./572/2025</a> FIXED	SRI PALASH KONCH <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
13	<a href="#">Bail Appln./618/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BISWAJIT SARMA <b>Versus</b> UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
14	<a href="#">Bail Appln./663/2025</a> FIXED	SAHANUR ALI <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA MS. L TALUKDAR	PP, ASSAM
15	<a href="#">Bail Appln./731/2025</a> FIXED	JAHIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
<b>BAIL HEARING</b>				
16	<a href="#">AB/2383/2024</a> WITH CASE RECORD(SCANNED COPY)	MD BAPON @ MD BAPON TALUKDAR @ AZIRUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
17	<a href="#">AB/3147/2024</a>	ANSARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
18	<a href="#">AB/3427/2024</a> FIXED	RAYAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MS P KAKATI	PP, ASSAM
19	<a href="#">AB/565/2025</a>	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	MR. A ROSHID (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/325/2025</a> FIXED	DULAL CHANDRA MECH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS M NIROLA MR. J D ROY	SC, GST DY.S.G.I.
2	<a href="#">WP(C)/1662/2025</a>	SATYAJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM
3	<a href="#">WP(C)/1894/2025</a> FIXED	SRI ANIKET SOVASARIA <b>Versus</b> THE UNION OF INDIA	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, GST
4	<a href="#">WP(C)/1900/2025</a> FIXED	DIPALI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. U S BORA MR P J DUTTA	GA, ASSAM MR. D. NATH, SC, APGCL SC. REVENUE SC, AEGCL
5	<a href="#">WP(C)/1940/2025</a>	M/S DRUHI TRADERS AND ANR <b>Versus</b> UNION OF INDIA AND ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, GST DY.S.G.I.
6	<a href="#">WP(C)/1943/2025</a>	SANKARACHARJYA BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR MS A DAS	GA, ASSAM
7	<a href="#">WP(C)/1945/2025</a>	RANJIT DUTTA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
8	<a href="#">WP(C)/1946/2025</a>	RANJIT DUTTA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
9	<a href="#">WP(C)/1953/2025</a>	RANJIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
10	<a href="#">WP(C)/1955/2025</a>	NIPUNJAY BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
11	<a href="#">WP(C)/1959/2025</a>	SAMIRAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T DAS MS A BARUAH MR. H ALI	GA, ASSAM SC, NHAI SC, PWD

12	<a href="#">WP(C)/1970/2025</a>	SHRI LAKSHYADHAR DEKA <b>Versus</b> THE STATE BANK OF INDIA AND ORS	MR. D J KAPIL	
13	<a href="#">WP(C)/1972/2025</a>	NAUSHAD AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS <b>ADMISSION</b>	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, FINANCE AND TAXATION
14	<a href="#">WP(C)/2608/2019</a> PART-HEARD, FIXED	TRIBENI METALLOYS PVT. LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR. S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL
15	<a href="#">WP(C)/6821/2024</a> PART-HEARD, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/336/2025</a> <b>in</b> WP(C)/6821/2024  <b>WITH</b>	NATWAR KUMAR JALAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS  THE UNION OF INDIA AND 2 ORS <b>Versus</b> NATWAR KUMAR JALAN	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY  MR. A GOYAL	SC, GST
16	<a href="#">WP(C)/6963/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/661/2025</a> <b>in</b> WP(C)/6963/2024	DHARMENDRA AGARWAL <b>Versus</b> THE UNION OF INDIA AND 2 ORS  THE UNION OF INDIA ORS <b>Versus</b> SHRI DHARMENDRA AGARWAL	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN  SUBHASH CHANDRA KEYAL	SC, GST  MR. P MAHANTA
17	<a href="#">WP(C)/4145/2021</a> FIXED	SUNMAI PHUKAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE
18	<a href="#">WP(C)/634/2023</a> FIXED	PRADIP MAZUMDAR AND 2 ORS <b>Versus</b> THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	SC, CO OP MR. S K TALUKDAR MS S DAS (R-1,2)
19	<a href="#">WP(C)/4556/2023</a> FIXED	SHAHERA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM MR. M SHARMA (r-2,3,4,5) MS. S YASMIN (r-2,3,4,5) SC. UCO BANK
20	<a href="#">WP(C)/3317/2024</a> FIXED	M/S GILLANDERS ARBUTHNOT AND CO LTD AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA N CHAUDHURY MR A DEKA	GA, ASSAM SC, REVENUE SC, P W D
21	<a href="#">WP(C)/4608/2024</a> FIXED	M/S JATKAPON COOPERTIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQIE MS. R. R. SAIKIA	SC, CO OP GA, ASSAM
22	<a href="#">WP(C)/4997/2024</a> FIXED	AGRADOOT PUBLISHERS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE
23	<a href="#">WP(C)/6199/2024</a> FIXED	ARABINDA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM MR. M SHARMA (R-4,5) MS. S YASMIN(R-4,5)
24	<a href="#">WP(C)/6431/2024</a> FIXED	ABDUL KAHLEK MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D SARAF	SC, FINANCE AND TAXATION MR. P DAS (R-5)
25	<b>WITH</b> <a href="#">WP(C)/5774/2024</a>	MUJAHAR ALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION MR. P DAS (R-6)

26	<a href="#">WP(C)/167/2025</a> FIXED	KADER ALI AND 73 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
27	<a href="#">WP(C)/558/2025</a> FIXED	RIPON UDDIN BARBHUIYA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. R CHOUDHURY MD. MEMON AHMED	GA, ASSAM G UDDIN (R5) MR. A UDDIN (R5) P ADHIKARI (R5) DY.S.G.I. SC, NHIDC MR. H. SARMA, (R-3 & R-4), ADDL. SR. GA, ASSAM
28	<a href="#">WP(C)/663/2025</a> FIXED	MD ALTAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN	SC, P AND R.D. GA, ASSAM
29	<a href="#">WP(C)/868/2025</a> FIXED	GUTTU AND COMPANY PRIVATE LTD <b>Versus</b> THE STATE OF ASSAM AND FOUR ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA	SC, PWD ROAD GA, ASSAM
30	<a href="#">WP(C)/1319/2025</a> FIXED	NITISH DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	MR. B GOGOI, SC, FINANCE AND TAXATION SC, FINANCE
31	<a href="#">WP(C)/1461/2025</a> FIXED	ADIL MOHAMMAD <b>Versus</b> THE STATE OF ASSAM AND OTHERS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC. REVENUE
32	<a href="#">WP(C)/1483/2025</a> FIXED	SMTI SOMA BANERJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR SAURADEEP DEY	SC, FINANCE
33	<a href="#">WP(C)/1528/2025</a> FIXED	GAJENDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D SARAF MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
34	<a href="#">WP(C)/1531/2025</a> FIXED	M/S R. K. CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR. R K MAHANTA	SC, GST DY.S.G.I.
35	<a href="#">WP(C)/1536/2025</a> FIXED	RUBUL KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR SAURADEEP DEY	SC, FINANCE
<b>ORDERS</b>				
36	<a href="#">Cont.Cas(C)/673/2023</a> FIXED	ADHESH KALUWAR AND ANR <b>Versus</b> AVINASH P JOSHI, IAS AND 7 ORS	MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. B GOGOI SC, HEALTH AND F W
37	<a href="#">I.A.(Civil)/270/2025</a> in WP(C)/5026/2022	SHAHNAZ RASUL MANSOOR @ SHAHNAZ RASUL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, GAD SC, GMC SC, G M D A
<b>WITH</b>				
<a href="#">WP(C)/5026/2022</a>				
38	<a href="#">WP(C)/1057/2025</a> FIXED	SHAHNAZ RASUL MANSOOR @ SHAHNAZ RASUL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS NAGARJHAR NAU-JUWAN CLUB AND LIBRARY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MR. N J DUTTA MR N AHMED MR A BASUMATARY M RAHMAN	SC, GAD SC, G M D A SC, GMC GA, ASSAM SC, SEC. EDU. SC, PWD
<b>HEARING</b>				
39	<a href="#">WP(C)/4844/2014</a> FIXED	M/S PADMAVATI CONSTGRUCTION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSB DEVI MR.S SARMA MR.G GOSWAMI	GA, ASSAM MR.Y S MANNAN MR.J U N M LASKAR MR.J M A CHOUDHURY(SC, NRHM) MR.P NAYAK SC, HEALTH SC, PWD

40	<a href="#">WP(C)/4072/2015</a> FIXED	KARTIK MAZUMDAR and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
	<b>WITH</b> <a href="#">I.A./1357/2016</a> in WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) MS.D D BARMANR-10 to 15 SC, GMC SC, G M D A(R6) ASSTT.S.G.I.(R1)
41	<a href="#">WP(C)/4358/2020</a> FIXED	MAHENDRA SINGH CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi MS F N ZAMAN	GA, ASSAM SC, REVENUE
42	<a href="#">WP(C)/2302/2021</a> FIXED	M/S GAYAN STEEL FABRICATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR I S MAZUMDAR B B KAKATI MR. V ACHUMI MR MONZUR K CHOUDHURY MS. P CHAKRABORTY MR P R SARMA	SC, INDUSTRIES AND COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MS. T SOM	05-04-2025	To	08-04-2025
17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025







## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,8th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CRIMINAL BENCH**

**THIS BENCH WILL RISE AT 4:05 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1083/2025</a>	SANJEEV KUMAR @ SANJIB KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/671/2025</a> FIXED	MD IFTIKAR ALAM <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY M INGTI	PP, ASSAM
3	<a href="#">AB/699/2025</a> FIXED	SARIF UDDIN CHOUDHURY <b>Versus</b> THE UNION OF INDIA	MR. A S TAPADER MR M AHMED	DY.S.G.I. PP, ASSAM
4	<a href="#">AB/817/2025</a>	JUN DAS @ ARJUN DAS <b>Versus</b> THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
5	<a href="#">AB/818/2025</a> B/O	SHRI ASHOK AGARWAL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR K AGARWAL MR. M DAS MS. P NEOG	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
6	<a href="#">Bail Appln./3015/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ZABEL HUSSAIN @ JABEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
7	<a href="#">Bail Appln./397/2025</a> WITH CASE RECORD(SCANNED COPY)	GITASREE SINHA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
8	<a href="#">Bail Appln./688/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROMJUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
9	<a href="#">Bail Appln./719/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAJAHAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. A K AZAD H YEASMIN	PP, ASSAM

10	<a href="#">Bail Appln./747/2025</a> FIXED	BISHNU HALDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
11	<a href="#">Bail Appln./922/2025</a> FIXED	BASIR UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
12	<a href="#">Bail Appln./949/2025</a> WITH OFFICE NOTE, FIXED	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY M. HOSSAIN MR. ABU LAISE	PP, ASSAM
13	<a href="#">Bail Appln./975/2025</a> FIXED	BIBEK BASOF <b>Versus</b> THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
14	<a href="#">Bail Appln./1026/2025</a> FIXED	ABDUL MIYA <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR H A AHMED MR. R ISLAM	PP, ASSAM
15	<a href="#">Bail Appln./1048/2025</a> FIXED	JUWEL KHAN <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
16	<a href="#">Bail Appln./1052/2025</a> FIXED	TILAK DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
	<b>WITH</b>			
17	<a href="#">AB/245/2025</a>	NISANT AANAND <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. M SAIKIA MS S K GUPTA	PP, ASSAM
<b>BAIL HEARING</b>				
18	<a href="#">AB/2565/2024</a> AB 2548/2024(D/O), FIXED	PRANABJYOTI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
	<b>WITH</b>			
19	<a href="#">AB/2549/2024</a>	RANDIP GOGOI <b>Versus</b> THE STATE OF ASSAM	MR A SARANIA N GOGOI	PP, ASSAM
20	<a href="#">AB/2586/2024</a> FIXED	RAFICK AHMED @ RAFIK AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	<a href="#">AB/240/2025</a> FIXED	AMIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S. ALOM	PP, ASSAM
22	<a href="#">AB/324/2025</a> FIXED	HITESH RAY <b>Versus</b> THE STATE OF ASSAM	MR. R B GOHAIN	PP, ASSAM
23	<a href="#">AB/356/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	TAIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
24	<a href="#">AB/401/2025</a> FIXED	BISWAJIT DEKA <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
25	<a href="#">AB/451/2025</a>	PRAJALITA SARMA KAKOTI 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. M SHARMA MS. S YASMIN	PP, ASSAM
26	<a href="#">AB/573/2025</a> FIXED	KHAIRUL AMIN @ KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. S RANA MR. V A CHOWDHURY	PP, ASSAM
27	<a href="#">AB/603/2025</a> FIXED	MAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MOHIDUL ISLAM I AMIN	PP, ASSAM

28	<a href="#">AB/628/2025</a> FIXED	SAMAD ALI <b>Versus</b> THE STATE OF ASSAM	E HUSSAIN MR. A RAHMAN	PP, ASSAM
29	<a href="#">AB/635/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	BOLEN KOCH <b>Versus</b> THE STATE OF ASSAM	MR. V K CHANDAK DR. T KALITA MS R MAHANTA	PP, ASSAM
30	<a href="#">AB/658/2025</a> FIXED	AKSHAY MANDAL <b>Versus</b> THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
31	<a href="#">AB/684/2025</a> FIXED	MAHENDRA BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. A BORUA	PP, ASSAM
32	<a href="#">AB/709/2025</a> FIXED	PANKAJ KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM	MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
33	<a href="#">AB/716/2025</a> FIXED	SALIMA BIBI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
34	<a href="#">AB/740/2025</a> FIXED	NIJAM UDDIN LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM
35	<a href="#">AB/787/2025</a> FIXED	HUBJATUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
36	<a href="#">AB/803/2025</a> FIXED	DIPTI BAISHYA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM

**ORDERS**

37	<a href="#">W.P.(CrI.)/7/2025</a> BY SLIP	SASHI KUMAR TEA COMPANY PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM	MR H K DAS (P-2) MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN	GA, ASSAM
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**WITH**

[I.A.\(Civil\)/802/2025](#)  
in W.P.(CrI.)/7/2025

SASHI KUMAR TEA COMPANY PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H K DAS (P-2) MR D J HALOI L HANGZO G BORO R BARMAN	GA, ASSAM
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**HEARING**

38	<a href="#">Test.App./1/2019</a> PART-HEARD, LCR 4 FILES, FIXED	SRI SANJAY KR. KANU AND 2 ORS <b>Versus</b> TRIBENI PRASAD KANU	MR. A SATTAR S CHOUDHURY MR H K BARUAH	MR. A BISWAS MR R KALITA MS S AHOM
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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025

12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MS. T SOM	05-04-2025	To	08-04-2025
17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,8th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 4:15 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[THIS BENCH WILL SIT AT 04:15 P.M.]**

**COURT PROCEEDING OF THE FOLLOWING MATTER  
WILL BE CONDUCTED AT COURT NO. 18.**

**HONOURABLE MR. JUSTICE K.R. SURANA WILL JOIN  
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO  
CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TO BE SPOKEN TO</b>				
1	<a href="#">WP(C)/500/2017</a>	SMT. JOYTAN BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MS. T SOM	05-04-2025	To	08-04-2025
17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025

20) MR. M RAHMAN

05-04-2025

To 20-04-2025

21) MR. S BANIK

07-04-2025

To 09-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,8th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./705/2025</a> WITH OFFICE NOTE, FIXED	SOYAD ABDUL ROUF @ RUFUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
2	<a href="#">Bail Appln./1030/2025</a> FIXED	MANJAR HUSSAIN @ MANJAR ALI <b>Versus</b> THE STATE OF ASSAM	MD. S Z B AKLAS MR. B K DAS	PP, ASSAM
3	<a href="#">Bail Appln./1073/2025</a>	USMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	<a href="#">Bail Appln./1075/2025</a>	NURUDDIN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
5	<a href="#">Bail Appln./1082/2025</a>	SMTI RIBIKA DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
6	<a href="#">Bail Appln./1087/2025</a>	SAMIR PURI <b>Versus</b> THE STATE OF ASSAM	MR. S J SARMAH MR G G GOGOI A TALUKDAR	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">AB/820/2025</a>	DALIMI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY S MEDHI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
8	<a href="#">Bail Appln./2448/2024</a> WITH CASE RECORD(SCANNED COPY)	USMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
9	<a href="#">Bail Appln./3866/2024</a> WITH CASE RECORD(SCANNED COPY)	AYODHA PRASAD <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB



10	<a href="#">Bail Appln./3962/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	RANJIT KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
11	<a href="#">Bail Appln./429/2025</a> FIXED	DEVAJIT BHUYAN @ DEBOJIT BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
	<b>WITH</b>			
12	<a href="#">AB/633/2025</a>	TAFAJUL ISLAM @ TAFAJUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
	<b>WITH</b>			
13	<a href="#">Bail Appln./813/2025</a>	PROBIN BORI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P DAS MS N BARUAH	PP, ASSAM
14	<a href="#">Bail Appln./490/2025</a> WITH CASE RECORD(SCANNED COPY), B/O	DHIRENDRA RAWAT <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
	<b>WITH</b>			
15	<a href="#">Bail Appln./416/2025</a>	RAVINDRA SINGH <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
16	<a href="#">Bail Appln./536/2025</a> FIXED	NACHIMUDDIN SK <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
17	<a href="#">Bail Appln./713/2025</a> WITH CASE RECORD(SCANNED COPY)	HEMKHOLAL LUNKIM <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
18	<a href="#">Bail Appln./780/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD SAIF UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
19	<a href="#">Bail Appln./782/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	DEEPAK CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
20	<a href="#">Bail Appln./787/2025</a> WITH OFFICE NOTE, FIXED	BABLU CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	MS. D GHOSH(R-2) MS N DEKA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG (R-2) MR. D K AGARWALA(R-2) PP, ASSAM
21	<a href="#">Bail Appln./808/2025</a> FIXED	RUHUL AMIN @ RUHUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
22	<a href="#">Bail Appln./920/2025</a> FIXED	RIJU KANTA PEGU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P NEOG MS. K SHARMA	PP, ASSAM
23	<a href="#">Bail Appln./939/2025</a> FIXED	MD JAKIR HUSSAIN @ BHUTTO <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
24	<a href="#">Bail Appln./982/2025</a> WITH OFFICE NOTE, FIXED	PRITI RANJAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY A S PRODHANI K MAINUDDIN	PP, ASSAM
<b>BAIL HEARING</b>				
25	<a href="#">AB/158/2025</a>	JARNESWER MORANG @ JARNESWAR MORANG <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
26	<a href="#">AB/196/2025</a>	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	MR M HOQUE (R-2) MR. A PHUKAN, Amicus Curiae, (R-2) MR. A PHUKAN, Amicus Curiae, (R-2) PP, ASSAM

27	<a href="#">AB/493/2025</a> FIXED	PRANJAL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM
28	<a href="#">AB/555/2025</a> FIXED	RAJIB AHMED @ SHAHA ALAM <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
29	<a href="#">AB/622/2025</a> FIXED	BIKRAM JHA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR. A M S MAZUMDER	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
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9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
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17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday,8th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-II AND III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6791/2021</a>	TARANI KANTA MUSHAHARY AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, BTC
2	<a href="#">WP(C)/1167/2024</a>	TANKESWAR SAHARIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	SC, BTC SC, REVENUE
3	<a href="#">WP(C)/1190/2024</a>	FARIZ UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, ELEM. EDU
4	<a href="#">WP(C)/1364/2024</a>	MD. BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
5	<a href="#">WP(C)/1782/2024</a>	ROHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	SC, ELEM. EDU GA, ASSAM SC, SSA
6	<a href="#">WP(C)/2234/2024</a>	DEBABRATA MAJUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M R ADHIKARI MS M BORAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
7	<a href="#">WP(C)/2236/2024</a>	NAMITA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M R ADHIKARI MS M BORAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE
8	<a href="#">WP(C)/2237/2024</a>	MUSSA ALI AMHED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M R ADHIKARI MS M BORAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
9	<a href="#">WP(C)/2261/2024</a>	A. MEMMA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M R ADHIKARI MS M BORAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
10	<a href="#">WP(C)/4959/2024</a>	NEELAM MADHUKULLYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR J PAYENG MS A PAYENG	GA, ASSAM SC, SEC. EDU.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
11	<a href="#">I.A.(Civil)/1047/2025</a> in <a href="#">WP(C)/6971/2021</a>	GOPAL SONAR AND 27 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BORUAH	GA, ASSAM SC, FINANCE

**WITH**  
[WP\(C\)/6971/2021](#)

MR. HIRU MAHANTA AND 27 ORS  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR B BURAGOHAIN  
MR. N BORUAH

GA, ASSAM  
MR. J K GOSWAMI (r-2,4)  
J TALUKDAR  
MR. J BARMAN (r-2,4)  
SC, FINANCE DEPARTMENT

**ADMISSION**

12 [WP\(C\)/3828/2018](#)  
WITH WP(C)/2054/2017 (D/O),  
WP(C)/449/2017 (D/O), FIXED

RUHUL AMIN AND 86 ORS.  
**Versus**  
THE STATE OF ASSAM AND 56 ORS.

MR. K N CHOUDHURY (P1,  
P4)  
MR A R BHUYAN  
MR. M A I HUSSAIN  
MR. M U Ahmed (P1, P4)

GA, ASSAM  
MR. A ROSHID (R-124)  
MR. R K PRADHAN (R-5-  
-57)  
MR. N N B CHOUDHURY  
(R-52-57)  
MR. S K DAS (R-7-51)  
MR. R BORPUJARI  
MR. S BORTHAKUR (R-58  
to R-123)  
MS. T BEGUM (R-124)  
MR D P SAHU (R-52-57)  
MR R KARIM (R-7-51)  
MR. M DEWAN (R-52-57)  
SC, REVENUE  
MS. S KAKOTI (R-58 to R-  
123)

**WITH**  
[I.A.\(Civil\)/2466/2018](#)  
in WP(C)/3828/2018

THE DEPUTY COMMISSIONER, SOUTH  
SALMARA MANKACHAR  
**Versus**  
RAHUL AMIN AND 91 ORS

MR. S S ROY  
JR. GA, ASSAM

MR A R BHUYAN  
MR. M A I HUSSAIN

**WITH**  
[I.A.\(Civil\)/2700/2018](#)  
in WP(C)/3828/2018

ABU MOSTAFA SHEIKH AND 5 ORS  
**Versus**  
RAHUL AMIN AND 92 ORS

MR. R K PRADHAN  
MR. N N B CHOUDHURY  
MR D P SAHU

MR A R BHUYAN  
GA, ASSAM  
MR. R BORPUJARI  
MR. M A I HUSSAIN  
SC, REVENUE

**WITH**  
[I.A.\(Civil\)/2807/2018](#)  
in WP(C)/3828/2018

KHAIRUZZAMAN AND 50 ORS  
**Versus**  
THE STATE OF ASSAM AND 92 ORS.

MR. M HASAN  
MR. M AHMED

SC, REVENUE

**WITH**  
[I.A.\(Civil\)/2826/2018](#)  
in WP(C)/3828/2018

ROHMOTULLAH SK. AND 44 OR  
**Versus**  
RAHUL AMIN AND 98 ORS

MR. S K DAS  
MR R KARIM

GA, ASSAM  
MR A R BHUYAN  
SC, REVENUE

13 [WP\(C\)/4790/2018](#)

PRAKITA KR. NATH AND 120 ORS.  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. S K DAS  
MR R KARIM

GA, ASSAM  
SC, REVENUE

14 [WP\(C\)/5003/2018](#)

SOFIAL HUSSAIN AND 36 ORS.  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR H I CHOUDHURY  
G UDDIN  
MS. P A TALUKDAR  
MR N Y KONYAK

GA, ASSAM  
SC, REVENUE

15 [WP\(C\)/5570/2018](#)

HAZRAT ALI SHEIKH AND 19 ORS.  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. A MANNAF  
MD A S ALI

GA, ASSAM

16 [WP\(C\)/5653/2018](#)

SHAMIM AKHTER AND 4 ORS.  
**Versus**  
THE STATE OF ASSAM AND 5 ORS.

MR. S BORTHAKUR  
MR. R SENSUA  
MR. K MOHAMMED

GA, ASSAM  
MR. R BORPUJARI  
SC, REVENUE

17 [WP\(C\)/6456/2018](#)

PRAN BISWAS HAJONG AND ANR.  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. L R MAZUMDER  
MR. A Z AHMED

GA, ASSAM  
SC, REVENUE

18 [WP\(C\)/7999/2018](#)

AKTAR HUSSAIN AND 11 ORS.  
**Versus**  
THE STATE OF ASSAM AND 5 ORS.

MR H I CHOUDHURY  
G UDDIN  
MS. P A TALUKDAR  
MR N Y KONYAK

GA, ASSAM  
SC, REVENUE

19	<b>WITH</b> <a href="#">WP(C)/8844/2018</a>	GOBINDA CHANDRA DAS AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
20	<b>WITH</b> <a href="#">WP(C)/2521/2019</a>	CHIRANG DISTRICT GAONBURA ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
21	<b>WITH</b> <a href="#">WP(C)/6178/2019</a>  CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	GA, ASSAM MR. S BORTHAKUR SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
22	<b>WITH</b> <a href="#">WP(C)/8394/2019</a>	ABDUL LATIF SK. AND 64 ORS. <b>Versus</b> THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR
23	<a href="#">WP(C)/7649/2019</a> FIXED	NURSING ASSTT/HAV FORCE NO. 371073 DILWAR SINGH CHAUHAN AND 220 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. A GAYAN ASSTT.S.G.I.
24	<a href="#">WP(C)/4673/2020</a>	DWIJENDRA NATH DEKA <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 2 ORS	MR D DEKA	SC, AG SC, PWD (NH) SC, FINANCE
25	<a href="#">WP(C)/7806/2022</a>	ABDUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM SC, FINANCE SC, PWD
26	<a href="#">WP(C)/1314/2023</a>	RAMANUJ CHAKRABORTY AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR G J SHARMA MR S NATH	SC, P AND R.D.
27	<a href="#">WP(C)/1474/2023</a>	MUSTT. TOSLIMA KHATUN @ TASLIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR A N IQBAL D HUSSAIN	GA, ASSAM SC, HEALTH
28	<a href="#">WP(C)/2328/2023</a>	SAFIK UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MR. Y S MANNAN (R-9) MR S M ABDULLAH P (R-9) MR. D NATH MR. M K HUSSAIN (r-9) MR. S RAHMAN (R-9) MRS. S Y AHMED (r-9) MS N DEKARAJA (R-9) MD R ISLAM (R-9) MR K U AHMED (r-9) MR. M ALOM (r-9) SC, SEC. EDU. SR. GA, ASSAM
29	<a href="#">WP(C)/2821/2023</a> FIXED	DR. KARUNA CHAMARIA NEE GOENKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. A DEKA MR N SARMA MR A CHAKRABORTY MS D MAHANTA MS N NEWME	SC, HIGHER EDU SC, U G C
30	<a href="#">WP(C)/370/2024</a>	REZZAK ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	SC, P AND R.D. MR. S U AHMED (r-8) MR A HAWARI (r-8) SC, P H E

31	<a href="#">WP(C)/2709/2024</a>	ARUN SHARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MS. B SARMA DY.S.G.I.
32	<a href="#">WP(C)/2966/2024</a> WITH WP(C)/690/2023 (D/O)	ARUP KUMAR BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	GA, ASSAM SC, FOREST
33	<a href="#">WP(C)/3213/2024</a>	MD. SAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
34	<a href="#">WP(C)/3752/2024</a>	RITA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM MR. B CHOUDHURY SC, SLRC
35	<a href="#">WP(C)/3825/2024</a> FIXED	UTTARA ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MRS R DEKA MR J LOTHIA	SC, HIGHER EDU MR. T J MAHANTA(R-4,5) MR. R A CHOUDHURY (R-4,5) MR. R A MAZUMDER(R-4,5)
36	<a href="#">WP(C)/5156/2024</a>	DHIRESWARI DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MD. S ISLAM MD S HOQUE MR. M DEKA	MR. S S ROY (R-1,2,3) DY.S.G.I. SC, CENTRAL BANK OF INDIA
37	<a href="#">WP(C)/6234/2024</a>	RAJIB DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	<b>WITH</b>			
38	<a href="#">WP(C)/6243/2024</a>	KHOGEN BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	<b>WITH</b>			
39	<a href="#">WP(C)/6246/2024</a>	JOYGESWAR BURAGOHIAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	<b>WITH</b>			
40	<a href="#">WP(C)/6247/2024</a>	AJIT BOIRAGI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	<b>WITH</b>			
41	<a href="#">WP(C)/6248/2024</a>	JITEN GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	<b>WITH</b>			
42	<a href="#">WP(C)/6249/2024</a>	ASHOK ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	<b>WITH</b>			
43	<a href="#">WP(C)/6251/2024</a>	ABUL KHAYER REIZA HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	<b>WITH</b>			
44	<a href="#">WP(C)/6285/2024</a>	GANESH BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. S ALOM MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	<b>WITH</b>			
45	<a href="#">WP(C)/6295/2024</a>	DHARANI DHAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C

46	<b>WITH</b> <a href="#">WP(C)/6318/2024</a>	TIRTHA NATH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
47	<b>WITH</b> <a href="#">WP(C)/6322/2024</a>	DILIP BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
48	<b>WITH</b> <a href="#">WP(C)/6325/2024</a>	MANIK DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
49	<b>WITH</b> <a href="#">WP(C)/6340/2024</a>	MANASI BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
50	<b>WITH</b> <a href="#">WP(C)/6505/2024</a>	JIBAN CHANDRA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
51	<b>WITH</b> <a href="#">WP(C)/6659/2024</a>	MADHAB CH NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
52	<b>WITH</b> <a href="#">WP(C)/6660/2024</a>	MAMAT CH PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
53	<a href="#">WP(C)/6378/2024</a>	ON THE DEATH OF KHAGEN SARMA HIS LEGAL HEIR RITA SARMA AND 2 ORS <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. D CHOUDHURY MR J DAS MR. R K SARMA	SC, A G V B
54	<a href="#">WP(C)/112/2025</a>	MISS APARAJITA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
55	<a href="#">WP(C)/808/2025</a>	LALREMZOVI BIATE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH MR U RONGPI	SC, PWD ROAD SC, AG SC, FINANCE DEPTT.

**ORDERS**

56	<a href="#">WP(C)/477/2024</a> PART-HEARD, FIXED	DAYANANDA DOLEY AND 101 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAIN SC, N C T E MS A DEVI MS. H BORAH	DY.S.G.I. SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/284/2025</a> in <a href="#">WP(C)/477/2024</a>	DAYANANDA DOLEY AND ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN SC, N C T E MS A DEVI MR. H BURAGOHAIN MS. H BORAH	DY.S.G.I. SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/836/2025</a> in <a href="#">WP(C)/477/2024</a>	DAYANANDA DOLEY AND 101 OTHERS <b>Versus</b> THE STATE OF ASSAM AND 4 OTHERS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU
57	<b>WITH</b> <a href="#">WP(C)/483/2024</a>	MRIGEN KALITA AND 62 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/289/2025</a>  in WP(C)/483/2024</p>	<p>MRIGEN KALITA AND 62 ORS  <b>Versus</b>  THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. H. BURAGOHAIN  MS A DEVI  MR. H BURAGOHAIN  MS. H BORAH</p>	<p>SC, N C T E  DY.S.G.I.  SC, EDU</p>
58	<p><b>WITH</b>  <a href="#">WP(C)/820/2024</a></p>	<p>MANASHI KUMARI BORDEKA AND 331 ORS  <b>Versus</b>  THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. A K BHATTACHARYYA  MR. H. BURAGOHAIN  MS A DEVI  MS. H BORAH  S NATH  C AGARWAL</p>	<p>SC, ELEM. EDU  MRS. R DEVI  DY.S.G.I.</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/291/2025</a>  in WP(C)/820/2024</p>	<p>MANASHI KUMARI BORDEKA AND 331 ORS  <b>Versus</b>  THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. H. BURAGOHAIN  MS A DEVI  MR. H BURAGOHAIN  MS. H BORAH  S NATH  C AGARWAL</p>	<p>SC, ELEM. EDU  MRS. R DEVI  DY.S.G.I.</p>
59	<p><b>WITH</b>  <a href="#">WP(C)/824/2024</a></p>	<p>MINAKSHI KALITA AND 251 ORS  <b>Versus</b>  THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. A K BHATTACHARYYA  MR. H. BURAGOHAIN  M BURAGOHAIN  MS A DEVI  MS. H BORAH  S NATH  C AGARWAL</p>	<p>SC, ELEM. EDU  MRS. R DEVI  DY.S.G.I.</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/287/2025</a>  in WP(C)/824/2024</p>	<p>MINAKSHI KALITA AND 251 ORS  <b>Versus</b>  THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. H. BURAGOHAIN  M BURAGOHAIN  MS A DEVI  MR. H BURAGOHAIN  MS. H BORAH  S NATH  C AGARWAL</p>	<p>SC, ELEM. EDU  MRS. R DEVI  DY.S.G.I.</p>
60	<p><b>WITH</b>  <a href="#">WP(C)/825/2024</a></p>	<p>PRANAB SARKAR AND 49 ORS.  <b>Versus</b>  THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. A K BHATTACHARYYA  MR. H. BURAGOHAIN  M BURAGOHAIN  MS A DEVI  MS. H BORAH  S NATH  C AGARWAL</p>	<p>SC, ELEM. EDU  MRS. R DEVI  DY.S.G.I.</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/286/2025</a>  in WP(C)/825/2024</p>	<p>PRANAB SARKAR AND 49 ORS.  <b>Versus</b>  THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. H. BURAGOHAIN  M BURAGOHAIN  MS A DEVI  MR. H BURAGOHAIN  MS. H BORAH  S NATH  C AGARWAL</p>	<p>SC, ELEM. EDU  MRS. R DEVI  DY.S.G.I.</p>
61	<p><b>WITH</b>  <a href="#">WP(C)/1018/2024</a></p>	<p>ELIZA BEGUM AND 88 ORS.  <b>Versus</b>  THE TATE OF ASSAM AND 4 ORS.</p>	<p>MR. H. BURAGOHAIN  M BURAGOHAIN  MS A DEVI  MS. H BORAH  S NATH  C AGARWAL</p>	<p>SC, ELEM. EDU  SC, N C T E  DY.S.G.I.</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/288/2025</a>  in WP(C)/1018/2024</p>	<p>ELIZA BEGUM AND 88 ORS.  <b>Versus</b>  THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. H. BURAGOHAIN  M BURAGOHAIN  MS A DEVI  MS. H BORAH  S NATH  C AGARWAL</p>	<p>SC, ELEM. EDU  SC, N C T E  DY.S.G.I.</p>
62	<p><b>WITH</b>  <a href="#">WP(C)/1029/2024</a></p>	<p>MANIK CHANDRA DAS AND 198 ORS  <b>Versus</b>  THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. A K BHATTACHARYYA  MR. H. BURAGOHAIN  M BURAGOHAIN  MS A DEVI  MS. H BORAH  S NATH  C AGARWAL</p>	<p>SC, N C T E  DY.S.G.I.  SC, EDU</p>



<p><b>WITH</b> <a href="#">I.A.(Civil)/285/2025</a> in WP(C)/1029/2024</p>	<p>MANIK CHANDRA DAS AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS</p>	<p>MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL</p>	<p>SC, N C T E DY.S.G.I. SC, EDU</p>
<p>63 <b>WITH</b> <a href="#">WP(C)/1172/2024</a></p>	<p>MRIGEN KALITA AND 279 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. A S CHOUDHURY MR. B D DEKA MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGOHAIN</p>	<p>DY.S.G.I. SC, BTC SC, EDU</p>
<p>64 <b>WITH</b> <a href="#">WP(C)/1210/2024</a></p>	<p>CHANDANA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR</p>	<p>SC, ELEM. EDU GA, ASSAM DY.S.G.I.</p>
<p>65 <b>WITH</b> <a href="#">WP(C)/1305/2024</a></p>	<p>MAFIDA BEGUM AND 47 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. R A CHOUDHURY MR. R A MAZUMDER</p>	<p>SC, ELEM. EDU SC, N C T E DY.S.G.I.</p>
<p>66 <b>WITH</b> <a href="#">WP(C)/1379/2024</a></p>	<p>GAURAB YADAV AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MR M H AHMED I AMIN MR. O ULLAH</p>	<p>SC, ELEM. EDU GA, ASSAM MR. D J DAS (R-5) DY.S.G.I.</p>
<p>67 <b>WITH</b> <a href="#">WP(C)/1407/2024</a></p>	<p>KAVERI DEKA AND 30 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL</p>	<p>SC, ELEM. EDU SC, N C T E DY.S.G.I.</p>
<p><b>WITH</b> <a href="#">I.A.(Civil)/282/2025</a> in WP(C)/1407/2024</p>	<p>KAVERI DEKA AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS</p>	<p>M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL</p>	<p>SC, ELEM. EDU SC, N C T E DY.S.G.I.</p>
<p>68 <b>WITH</b> <a href="#">WP(C)/1508/2024</a></p>	<p>JUBBAR ALI AND 49 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.</p>	<p>MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL</p>	<p>SC, ELEM. EDU SC, N C T E DY.S.G.I.</p>
<p><b>WITH</b> <a href="#">I.A.(Civil)/290/2025</a> in WP(C)/1508/2024</p>	<p>JUBBAR ALI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. H. BURAGOHAIN</p>	<p>SC, ELEM. EDU</p>
<p>69 <b>WITH</b> <a href="#">WP(C)/1521/2024</a></p>	<p>DHRUBAJIT DAS AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. A S CHOUDHURY MR. B D DEKA MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGOHAIN</p>	<p>SC, ELEM. EDU SC, N C T E DY.S.G.I. SC, BTC</p>
<p>70 <b>WITH</b> <a href="#">WP(C)/1562/2024</a></p>	<p>NABAJYOTI DEWRIA AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL</p>	<p>SC, N C T E DY.S.G.I. SC, EDU</p>

	<b>WITH</b> <a href="#">I.A.(Civil)/283/2025</a> in WP(C)/1562/2024	NABAJYOTI DEWRIA AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
71	<b>WITH</b> <a href="#">WP(C)/1752/2024</a>	JAYANTA SARMAH AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	SC, ELEM. EDU MR H GUPTA(R-3) MR H GUPTA(R-3) SC, N C T E DY.S.G.I.
72	<b>WITH</b> <a href="#">WP(C)/1913/2024</a>	MILON BASUMATARY AND 38 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A S CHOUDHURY MR. B D DEKA MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGOHAIN	MR. D J DAS SC, N C T E DY.S.G.I. SC, BTC SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/838/2025</a> in WP(C)/1913/2024	MILON BASUMATARY AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A S CHOUDHURY MR. P MAHANTA S. HUSSAIN MR A BHATRA MS C DAS MS. M BORGOHAIN	MR. D J DAS SC, N C T E DY.S.G.I. SC, BTC SC, EDU
73	<b>WITH</b> <a href="#">WP(C)/1980/2024</a>	UTPAL SARKAR AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	SC, ELEM. EDU MR. J LASKAR (R-5) SC, N C T E DY.S.G.I.
74	<b>WITH</b> <a href="#">WP(C)/2935/2024</a>	RAHUL THAKUR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	MR. K GOGOI(R-3) SC, N C T E DY.S.G.I. SC, EDU
75	<a href="#">WP(C)/8749/2018</a> WITH OFFICE NOTE	JEHIRUL ALAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS		SC, FOREST SC, FOREST
76	<a href="#">WP(C)/8866/2018</a>	PRANAB KR. DOLEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P K BORAH MR. D GOGOI	GA, ASSAM
77	<a href="#">WP(C)/7216/2021</a> CAVT. NO.08902/021,	BIJAYA LAHON AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. U K NAIR (R7) MR R SINGHA (R7, 8,12,14,16,9,11,22,13,21,20,19,18) MR R SINGHA (R7, 8,12,14,16,9,11,22,13,21,20,19,18) MS S PATOWARY(R7, 8,12,14,16,9,11,22,13,21,20,19,18) SC, HEALTH AND F W
78	<a href="#">WP(C)/5336/2023</a>	KALYAN YADAV <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. I CHOUDHURY MR. R CHETRI MR U SAIKIA MR H SARMA P. MEDHI	MR. A K DUTTA (r-1 to 4) DY.S.G.I.
79	<a href="#">I.A.(Civil)/713/2025</a> FIXED in WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> THE BAR COUNCIL OF INDIA	MS. P SAHARIA C SARMA	SC, HIGHER EDU SC, G U SC, U G C
	<b>WITH</b> <a href="#">WP(C)/3782/2022</a>	HAM AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U

**HEARING**

80	<a href="#">WP(C)/541/2012</a> FIXED	GAUTAM TALUKDAR <b>Versus</b> THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 MRS A GAYANR- 1-5 ASSTT.S.G.I.
81	<a href="#">WP(C)/693/2024</a> FIXED	MUFIDUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	MR. C K S BARUAH DY.S.G.I.
82	<a href="#">WP(C)/1823/2024</a> FIXED	RUBUL SAIKIA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MS. T SOM	05-04-2025	To	08-04-2025
17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,8th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CRIMINAL AND CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./524/2025</a>	SANTOSH GURUNG AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR S AHMED	PP, ASSAM
2	<a href="#">Bail Appln./1074/2025</a>	ASHADUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
3	<a href="#">Bail Appln./1076/2025</a>	SADEQUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR. Y ALI MR A AHMED MD A ISLAM	PP, ASSAM
4	<a href="#">Bail Appln./1077/2025</a>	AMAL CH ARJYA <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
5	<a href="#">Bail Appln./1078/2025</a>	ABDUL SADIK <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
6	<a href="#">Bail Appln./1079/2025</a>	MOZIBUR RAHMAN @ MUZIBUR RAHMAN BARBHUYA <b>Versus</b> THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED MR A HAI S A ISLAM	PP, ASSAM
7	<a href="#">Bail Appln./1080/2025</a>	SRI KAMAL KANTA RAY <b>Versus</b> THE UNION OF INDIA	MR. N N B CHOUDHURY MR P H KONWAR MS. K DEY	SC, NCB
8	<a href="#">Bail Appln./1081/2025</a>	GOKUL KUMAR DEY <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR B DEORI	PP, ASSAM
9	<a href="#">Bail Appln./1084/2025</a>	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
10	<a href="#">Bail Appln./1085/2025</a>	ROFIQUL HOQUE BEPARI @ RASHIDUL HOQUE BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM

11	<a href="#">Bail Appln./1086/2025</a>	MANIK SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
12	<a href="#">Bail Appln./1088/2025</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
13	<a href="#">Bail Appln./1089/2025</a>	CHINMOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>TOP OF THE LIST</u></b>				
14	<a href="#">RFA/27/2013</a> WITH LCR, FIXED	JOY PRAKASH BERIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.J SHARMA MR.P TALUKDAR MR.G KAKATI	SC, PWD ROAD MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH, SC PWD MR.S DUTTA
<b><u>MOTION</u></b>				
15	<a href="#">AB/819/2025</a>	ABU BAKKAR @ ABU BAKKAR SIDDIQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN P DEY	PP, ASSAM
16	<a href="#">AB/821/2025</a>	BISHAL BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. K SINGHA MR P J PATAR W AKHTAR M DEVI	PP, ASSAM
<b><u>ADMISSION</u></b>				
17	<a href="#">CRP/115/2024</a> FIXED	M/S POWER GRID CORPORATION INDIA LTD <b>Versus</b> ABDUL AHAD BORBHUIYA	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. S C BISWAS MS A BORAH MS. J GHOSH
18	<a href="#">CRP/116/2024</a> FIXED	M/S POWER GRID CORPORATION INDIA LTD <b>Versus</b> JAMAL UDDIN BARBHUIYAN	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. S C BISWAS MS A BORAH MS. J GHOSH
<b><u>BAIL HEARING (BA)</u></b>				
19	<a href="#">Bail Appln./2373/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AJIT NATH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
20	<a href="#">Bail Appln./256/2025</a> FIXED	ABDUL ALIM <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	PP, ASSAM
21	<a href="#">Bail Appln./325/2025</a> FIXED	DAROGA YADAV <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
22	<a href="#">Bail Appln./362/2025</a> FIXED	ANSHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH S AHMED	PP, ASSAM
23	<a href="#">Bail Appln./430/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BISHAL PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MR. P DAS MR. M S HUSSAIN	PP, ASSAM
24	<b>WITH</b> <a href="#">Bail Appln./3801/2024</a>	SUMI BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN MS. H HAZARIKA	PP, ASSAM

25	<a href="#">Bail Appln./523/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	BASTAB DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS N HASSAN LEGAL AID COUNSEL	PP, ASSAM
26	<a href="#">Bail Appln./973/2025</a> FIXED	DISEMSON D MARAK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	SC, FOREST
27	<a href="#">Bail Appln./978/2025</a> FIXED	SRI MANOJ DAS <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
28	<a href="#">Bail Appln./1041/2025</a> FIXED	GAUTAM BORO <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<b>BAIL HEARING</b>				
29	<a href="#">AB/331/2025</a> FIXED	KAJAL UDDIN @ KHAJALUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
30	<a href="#">AB/441/2025</a> WITH OFFICE NOTE, FIXED	PRASENJIT MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. KAUSAR AHMED TAWHID LASKAR A BORBHUYAN	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
<b>HEARING</b>				
31	<a href="#">RSA/238/2014</a> CAVT. NO. 39/2014 WITH LCR, FIXED	ON THE DEATH OF CHANDAN HAZARIKA HIS LEGAL HEIRS SMTI MADHURI KALITA. <b>Versus</b> ON THE DEATH OF BANTI BHUYAN HER LEGAL HEIRS AND ORS	MR. A K PURKAYASTHA MR.R SARMA MR. M J BARUAH MR H NATH MR. D MAZUMDAR MR. B D DEKA MR. M DAS N CHAUDHURY MS B MAJUMDER MS M NEOG MR. A. ALI	MR. A SATTAR MRA SHARMA MR. P P BORTHAKUR MS. P BORTHAKUR MAYUR DAS MR.S S SARMA FOR CAVEATOR MR.D K BHATRA
	<b>WITH</b> <a href="#">I.A.(Civil)/1325/2022</a> <b>in</b> RSA/238/2014	ON THE DEATH OF BANTI BHUYAN HER LEGAL HEIR PRADIP KR. BHUYAN AND ORS <b>Versus</b> ON THE DEATH OF CHANDAN HAZARIKA HIS LEGAL HEIR SMTI MADHURI KALITA.	MR. A SATTAR	
32	<a href="#">RSA/299/2014</a> WITH LCR, FIXED	SRI JYOTIRMOY DEB <b>Versus</b> SMTI KHITI BALA DAS and 15 ORS	MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MRS.S S BAWARI MD.ASLAM	GA, ASSAM MR.N DHARR-1to5 MR. S P CHOUDHURY (R-2 TO 5) MR .B MALAKAR(R-1to5) MR. T U LASKAR(R-1to5) MS.S DASGUPTA(R-1to5) MR K BISWAKARMA (R-2 TO 5) MS B DEVI (R-2 TO 5) MR. S. J. SARKAR (R-2 TO 5)
	<b>WITH</b> <a href="#">MC/3374/2014</a> <b>in</b> RSA/299/2014	SRI JYOTIRMOY DEB <b>Versus</b> SMTI KHITI BALA DAS and 15 ORS	MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MRS.S S BAWARI MD.ASLAM	GA, ASSAM

33 WITH  
RSA/305/2014

KARIMGANJ MUNICIPAL BOARD  
**Versus**  
SMTI KHITI BALA DAS and 13 ORS

MR.M H RAJBARBHUIYAN  
MS.P HATIGAYARI  
MS.W RAHMAN  
MS.R CHETRI

MR G N SAHEWALLA (R-14)  
MR.N DHAR(R-1to5)  
MR. S P CHOUDHURY (R-2 TO 5)  
MR. T U LASKARR-1to5  
MS.S DASGUPTA(R-1to5)  
MR.M MALAKAR(R-1to5)  
MS. S. TODI (R-14)  
MR K BISWAKARMA (R-2 TO 5)  
MS B DEVI (R-2 TO 5)  
MR H K SARMA (R-14)  
MS K BHATTACHARYYA  
MR. S. J. SARKAR (R-2 TO 5)

34 RSA/195/2015  
WITH LCR, FIXED

MD MOIYOB ALI  
**Versus**  
MD ABDUL KHALIQUE and 11 ORS

MRM J QUADIR  
MR.S B LASKAR  
MR.S Y AHMED

MR.A R SIKDAR(R-7)  
MR.N AHMED(R-7)  
MR.M H TALUKDARR-7

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MS. T SOM	05-04-2025	To	08-04-2025
17)	MR M Z AHMED	07-04-2025	To	09-04-2025
18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
20)	MR. M RAHMAN	05-04-2025	To	20-04-2025
21)	MR. S BANIK	07-04-2025	To	09-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,8th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 22**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRP/8/2023</a>	RAJKUMAR KEJRIWAL AND ANR <b>Versus</b> DIN DAYAL AGARWAL AND ANR	MR. S P ROY JYOTISH DAS	MR. M DUTTA MS S DEV
2	<a href="#">CRP/28/2023</a>	POMPI CHETIA <b>Versus</b> KALLOL DAS	MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUJI MR P DOLEY	MR F KHAN P. NATH Q. KIBA K. SUMI MS LITO AWOMI
3	<a href="#">CRP(IO)/339/2024</a> FIXED	HARI DEVI KALITA <b>Versus</b> PADMINI KUMARI	MR. K K BHUYAN MR R K MOUR MR. R GUPTA	MR. K M HASSAN
4	<a href="#">MACApp./110/2025</a>	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BABITA NATH AND 2 ORS H	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S BORUAH (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/915/2025</a> in MACApp./110/2025	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BABITA NATH AND 2 ORS H	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S BORUAH (r-1)
<b>ORDERS</b>				
5	<a href="#">CRP(IO)/311/2019</a>	AMLAN SAIKIA <b>Versus</b> LALITA DAS AND 3 ORS.	MR R SENSUA MR S DAS	MR. M TALUKDAR MR G SAIKIA (r-2) MS. M TALUKDAR
6	<a href="#">I.A.(Civil)/4134/2019</a> in MACApp./17102/2019	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI PALLABI DEVI AND 3 ORS.	MR. C PHUKAN	MR. S B PRASAD (R-2) MR D K NATH(R-3) MR SAURADEEP DEY (R-1) MR M BARMAN (R2)
	<b>WITH</b> <a href="#">MACApp./17102/2019</a> (Filing Number)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI.PALLABI DEVI AND 3 ORS.	MR. C PHUKAN	
7	<a href="#">CRP/68/2021</a> WITH LCR	RAMKHELAYAN RABIDAS @ RAMKHELAUN RABIDAS <b>Versus</b> KALU NGGAILIU RONGMAI AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	MR. L R MAZUMDER (R-1 TO 5) MR. A Z AHMED (R-1 TO 5) MR S SARMAH
8	<a href="#">CRP(IO)/37/2023</a>	FATIMA KHATUN BARBHUIYA@CHOUDHURY <b>Versus</b> MD RUKAN UDDIN MAZUMDER AND 3 ORS	MR. A M S MAZUMDER GK GOGOI	MR. D CHAKRABARTY (R3, R4)



9	<a href="#">CRP(IO)/261/2023</a>	SM CORPORATION LTD. <b>Versus</b> AMIT BHAJANKA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	MR S SANCHETI MR. A SANCHETI MR. R C SENCHETI
10	<a href="#">FAO/85/2024</a>	RATHINDRA KUMAR SEN AND ORS <b>Versus</b> BISWAJIT SEN	MR. S C KEYAL MR. S C KEYAL MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL K JAIN	MR. A PARVEZ MR D GOGOI
11	<a href="#">CRP/117/2024</a> WITH LCR  <b>WITH</b> <a href="#">I.A.(Civil)/3496/2024</a> <b>in</b> CRP/117/2024	SMTI. PADMABATI DAS AND 5 ORS <b>Versus</b> DHIREN KALITA AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	MR. A K SARMA (R-1,2) MR H J TAMULI (R-1,2) MR D KALITA (R-1,2)
12	<a href="#">I.A.(Civil)/2467/2024</a> <b>in</b> SAO/2/2023  <b>WITH</b> <a href="#">SAO/2/2023</a>  <b>WITH</b> <a href="#">I.A.(Civil)/799/2023</a> <b>in</b> SAO/2/2023  <b>WITH</b> <a href="#">I.A.(Civil)/2466/2024</a> <b>in</b> SAO/2/2023  <b>WITH</b> <a href="#">I.A.(Civil)/2468/2024</a> <b>in</b> SAO/2/2023	SMTI. PADMABATI DAS AND 5 ORS <b>Versus</b> DHIREN KALITA AND 3 ORS  ATUL MALI <b>Versus</b> ON THE DEATH OF NABA KANTA GOSWAMI  ATUL MALI <b>Versus</b> NABA KANTA GOSWAMI AND 2 ORS.  ATUL MALI <b>Versus</b> NABA KANTA GOSWAMI AND 2 ORS.  ATUL MALI <b>Versus</b> ON THE DEATH OF NABA KANTA GOSWAMI,  ATUL MALI <b>Versus</b> ON THE DEATH OF NABA KANTA GOSWAM	MR P S DEKA MR. B K BHAGAWATI MR B S DEKA  MR N P BARUAH MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA MR. D J NATH  MR N P BARUAH MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA MR. D J NATH  MR N P BARUAH MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA MR. D J NATH  MR N P BARUAH MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA MR. D J NATH	MR. R ALI MR. R ALI MR M KALITA MR M BORO  MR. R ALI (R1) MR. R ALI (R1) MR M KALITA MR M BORO  MR. R ALI MR M KALITA MR M BORO  MR. R ALI MR M KALITA MR M BORO
13	<a href="#">I.A.(Civil)/1087/2025</a> <b>in</b> MACApp./2187/2025  <b>WITH</b> <a href="#">MACApp./2187/2025</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> PRANAB DEKA @ PRABAN AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	
14	<a href="#">I.A.(Civil)/1093/2025</a> <b>in</b> MACApp./10335/2024  <b>WITH</b> <a href="#">MACApp./10335/2024</a> (Filing Number)	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> SRI PRANAB DEKA ALIAS PRABAN, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> CHAITALI DUTTA @ DAS AND 5 OTHERS	SHYAMAL KUMAR GOSWAMI  MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
		CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> CHAITALI DUTT @ DAS AND 5 ORS H	MR. R GOSWAMI	

	<b>WITH</b> <a href="#">I.A.(Civil)/3584/2025</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> SMTI CHAITALI DUTTA ALIAS DAS AND 5 OTHERS	MONDAKINI SAIKIA	
15	<a href="#">I.A.(Civil)/1095/2025</a> in MACApp./3289/2025	AMINA AHMED AND ORS <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 2 ORS,	MR. A R AGARWALA MR ADITYA AGARWALA	
	<b>WITH</b> <a href="#">MACApp./3289/2025</a> (Filing Number)	AMINA AHMED AND ORS <b>Versus</b> NATIONAL INSURANCE COMPANY LTD AND 2 ORS	ATMA RAM AGARWALA	
16	<a href="#">I.A.(Civil)/1149/2025</a> in MACApp./8095/2024	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> AMA DEVI @ EAMA DEVI AND ANR.	MR. R K BHATRA MR. A SAIKIA MS P HUJURI A BIYANI	
	<b>WITH</b> <a href="#">MACApp./8095/2024</a> (Filing Number)	NEW INDIA ASSURANCE CO LTD <b>Versus</b> AMA DEVI @ EAMA DEVI AND ANR B	MR. R K BHATRA	
		<b>HEARING</b>		
17	<a href="#">MACApp./385/2016</a> WITH LCR, FIXED	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> MUSSTT ANOWARA BEGUM and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
	<b>WITH</b> <a href="#">CO/6/2024</a> in MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H	MR. M KHAN MR A K DAS MS J AKTAR	
18	<a href="#">MACApp./986/2018</a> WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	MS D BORGHAIN (R-1, 2,3) MR. P GOHAIN (R-1,2,3) MS. K BARUAH (R-1,2,3) MS. B PHUKAN (R-1, 2, 3)
	<b>WITH</b> <a href="#">I.A.(Civil)/4117/2018</a> in MACApp./986/2018	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	
19	<a href="#">MACApp./180/2019</a> WITH LCR, B/O	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. DHANALATA MECH AND 10 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR MR. P J SAIKIA MS. C MOZUMDAR MR. S P SHARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">MACApp./10/2019</a>	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR (R6) MR. P J SAIKIA MS. M KECHII MS. C MOZUMDAR (R6) MR. S P SHARMA (R6) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/59/2019</a> in MACApp./10/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. P J SAIKIA MS. M KECHII FOR CAVEATOR
21	<a href="#">MACApp./223/2019</a> WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MRS. HUNPAHI AHOM and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. B BARUAH (R1) MS. L YANGZOM (R1) MS. P BATHARI (R1)

WITH  
[CO/37/2019](#)  
in MACApp./223/2019

SMTI. HUNPAHI AHOM @ SUNPAHI AHOM MR. B BARUAH  
**Versus** MS. R R BARUAH  
THE BHARATI AXA GENERAL INSURANCE MS S HASNU  
CO. LTD.

MR. R GOSWAMI

22 [MACApp./373/2019](#)  
WITH LCR, FIXED

M/S BAJAJ ALLIANZ GENERAL INSURANCE MR. P HAZARIKA  
COMPANY LIMITED MR A BARMAN  
**Versus** MR. P K MUNIR  
SMTI SUFIYA KHATUN AND 5 ORS MS. P DAS

DR. B AHMED  
MR. N HAQUE  
MR. A GONI  
MR. S R BARBHUIYA  
MR. M HUSSAIN  
MR. M ALI

23 [MFA/86/2021](#)  
WITH LCR, FIXED

NASIMA KHATUN AND 4 ORS. MR. M H RAJBARBHUIYAN  
**Versus** MRS. R CHETRI  
THE DIVISIONAL MANAGER, ORIENTAL MS. S RASUL  
INSURANCE CO. LTD. AND ANR.

MR S DUTTA (r-1)  
MS. S. MOCHAHARI (r-1)  
MR. S DUTTA (r-1)  
MR S DUTTA (r-1)

24 [CRP\(IO\)/315/2023](#)  
WITH LCR, FIXED

JEHIRUL ISLAM AND 12 ORS MS. R CHOUDHURY  
**Versus** MS. B. HAZARIKA  
NUR HUSSAIN AND 3 ORS MR. R. AHMED

MD. M H CHOUDHURY (r-1,2)  
MR. P CHAKRABORTY (r-1,2)  
R. BARUAH (r-1,2)  
MR. S N AHMED (r-1,2)  
TANZIM L. CHOUDHURY (r-1,2)

25 [MFA/32/2024](#)  
WITH LCR, FIXED

GOLAP RABBANI MR M DEKA  
**Versus** MISS. M DAS  
THE BRANCH MANAGER AND ANR MD. S ISLAM

MS. R D MOZUMDAR  
MR. S P SHARMA (R2, R3)  
MS. C MOZUMDAR (R2, R3)

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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19)	MR. A M DUTTA	07-04-2025	To	09-04-2025
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21)	MR. S BANIK	07-04-2025	To	09-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,8th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>			
1 <a href="#">WP(C)/6337/2017</a> FIXED, BY SLIP	RAJENDER PAL <b>Versus</b> COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
2 <a href="#">WP(C)/8797/2018</a> FIXED	SIMANTA PRADIP BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K KALITA MR. S CHOWDHURY MR B CHOUDHURY MS T DEURI MR E SHITIRI MR. C BASUMATARY	GA, ASSAM MR B GOGOI SC, GAD
<b>ADMISSION</b>			
3 <a href="#">WP(C)/6204/2017</a> PART-HEARD, FIXED, WITH WP(C)/1788/2019 (D/O)	M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. <b>Versus</b> THE UNION OF INDIA and 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
4 <a href="#">WP(C)/5534/2023</a> FIXED	SMTI RINA SINGH DUWARAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE W.H. DEVI MR A HOSSAIN	SC, CO OP GA, ASSAM MR P NAYAK SC, K A A C SC, FINANCE
<b>ORDERS</b>			
5 <a href="#">I.A.(Civil)/1049/2025</a> IN WP(C) 1484/24 (WHICH IS CAV) in WP(C)/1484/2024	THE UNION OF INDIA AND 7 ORS <b>Versus</b> GAUTAM DEKA	MRS. A GAYAN	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA
6 <a href="#">I.A.(Civil)/1055/2025</a> in WP(C)/7526/2023	THE DIRECTOR (COMMERCIAL AND HRD), WAPCO LTD. AND ANR <b>Versus</b> BAIJAYANTA BHATTACHARJEE AND 3 ORS.	MR B J DAS	MR. P K DEKA
<b>WITH</b> <a href="#">WP(C)/7526/2023</a>	BAIJAYANTA BHATTACHARJEE <b>Versus</b> THE ASSAM POWER GENERATION CORP LTD AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	DR P AGARWAL (R- 4,5 ) MR I HASIEB (R- 4,5 ) MR. B J DAS (R- 4,5 ) SR. SC, APGCL
<b>HEARING</b>			
7 <a href="#">WP(C)/1790/2022</a> PART-HEARD, FIXED	UDIT NARAYAN PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM MR. A BHATTACHARYA (R- 7) MS. K MALAKAR (R-7) MR. A BHATTACHARJEE (R- 7)

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Crl.Rev.P./106/2025</a>	MILAN PALIT <b>Versus</b> RINA GHOSH AND ANR	MR. S NATH MR. N G KUNDU R SAHA	PP, ASSAM
2	<a href="#">Crl.Rev.P./107/2025</a>	SONKU NATH <b>Versus</b> SUDIPA NATH AND ANR	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	
3	<a href="#">Crl.Pet./411/2025</a> B/O	SURESH SAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
4	<a href="#">Crl.Pet./412/2025</a>	DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
5	<a href="#">Crl.Pet./413/2025</a>	SUJIT KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
6	<a href="#">Crl.Pet./414/2025</a>	HASINA RAHMAN CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
7	<a href="#">Crl.Pet./415/2025</a>	MAMONI DAS <b>Versus</b> ABDUL MANNAN FARUQE AND ANR	MR. A BISWAS MR P K BASU S PAUL	
<b>ADMISSION</b>				
8	<a href="#">Crl.A./110/2025</a>	DIVINSON TERON AND 2 OTHERS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA MS R MEDHI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/324/2025</a> <b>in</b> <a href="#">Crl.A./110/2025</a>	DIVINSON TERON AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MS R MEDHI	PP, ASSAM
9	<a href="#">Crl.A./111/2025</a>	FARUK UDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/325/2025</a> in CrI.A./111/2025	FARUK UDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	PP, ASSAM
		<b>HEARING</b>		
10	<a href="#">WP(C)/5180/2014</a> PART-HEARD, WITH LCR, FIXED	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM Mr. R SARMAH (Amicus Curiae) MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
11	<a href="#">WP(C)/7982/2015</a> PART-HEARD, FIXED	DR. KISHOR KR. DEKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION
12	<a href="#">WP(C)/5308/2018</a> PART-HEARD, FIXED	MAGONJOY THAOSEN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI	GA, ASSAM
13	<a href="#">Crl.Rev.P./454/2009</a> WITH LCR 4 FILES, FIXED	RAKESH RELAN <b>Versus</b> MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
14	<a href="#">Crl.Rev.P./97/2011</a> WITH LCR 5 FILES, FIXED	PUNYA DEO MISHRA <b>Versus</b> BIPUL SAIKIA and 2 ORS	MISSP GOSWAMI MR.G BAISHYA	MR.S C BISWAS MS.B CHOUDHURY MRS.S D CHOUDHURY MS.A DAS
15	<a href="#">Crl.A./37/2012</a> WITH LCR 7 FILES, P.B.-1, OFFICE NOTE, FIXED	PROSANTA BORA <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS, AMICUS CURIAE MR.A L MANDAL MR.N BARUAH	PP, ASSAM
16	<a href="#">Crl.A./58/2012</a> WITH LCR 4 FILES, P.B.-1, FIXED	MD. JAYNUR ALI @ JAYNUR RAHMAN, <b>Versus</b> THE STATE OF ASSAM,	MR.S C BISWAS MR.J C BARMAN MS.M SARMAH MR.F HAQUE	
17	<b>WITH</b> <a href="#">Crl.A./131/2012</a>	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	PP, ASSAM
18	<a href="#">Crl.Rev.P./239/2012</a> WITH LCR 4 FILES, FIXED	MD. MERAJ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR.F K R AHMED MR.M K HUSSAIN	PP, ASSAM
19	<a href="#">Crl.Rev.P./278/2012</a> WITH LCR 6 FILES, FIXED	KAMALA CHETRY <b>Versus</b> RITUPAN BORA and ORS	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A RAHMAN MR.A ALAM MR.A MATIN	
20	<b>WITH</b> <a href="#">Crl.A./54/2012</a>	HEM CH. SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR.D SARMAH MRT BORA	PP, ASSAM
21	<b>WITH</b> <a href="#">Crl.Rev.P./162/2012</a>	RITUPON BORA and 6 ORS. <b>Versus</b> STATE OF ASSAM	MR. D C C PHUKAN (P7) MR.A J DAS MS. J GOGOI (P7) MR.G RENGMA MR.P DEKA MR. U BHATTACHARYA (P7) MISS S ROY (P7) MR. T P DAS (P7)	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.M.C./254/2012</a> in Crl.Rev.P./162/2012	SRI RITUPON BORA and 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	PP, ASSAM
22	<b>WITH</b> <a href="#">Crl.Rev.P./163/2012</a>	BALLABH SAIKIA <b>Versus</b> STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	PP, ASSAM
23	<a href="#">Crl.Rev.P./365/2012</a> WITH LCR 3 FILES, FIXED	MD. JAFAR ALI @ JAFAR ALI <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY (AMICUS CURIAE) MR.S SINHA MR. S B PRASAD	PP, ASSAM
24	<a href="#">Crl.Rev.P./594/2012</a> WITH LCR 2 FILES, FIXED	M/S STARLINE APPLICANCE PVT LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P KATAKI MR.A K CHOUDHURY MR.D K BAGCHI MR.D CHAKRABORTY	PP, ASSAM
25	<b>WITH</b> <a href="#">Crl.Rev.P./595/2012</a>	SURESH GARODIA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P KATAKI MR.A K CHOUDHURY MR.D K BAGCHI MR.D CHAKRABORTY	MR.S BORA PP, ASSAM FOR G.M.C.
26	<a href="#">Crl.Pet./1152/2018</a> FIXED	NIRANJAN BORA <b>Versus</b> REKHA BORA	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	MS. M B BARUAH (Legal Aid Counsel))
27	<a href="#">Crl.Pet./1178/2018</a> FIXED	MADAN GOPAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. R BARTHAKUR	MR Z KAMAR (R2) MR. R R KAUSHIK (R2) PP, ASSAM
28	<a href="#">Crl.Pet./299/2019</a> FIXED	DHRUBAJIT BHUYAN AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M K CHOUDHURY	MRS. R S DEURI J RABHA MR J C DAS PP, ASSAM
29	<a href="#">Crl.Pet./90/2021</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MUSTT. LOZZATAN BEGUM <b>Versus</b> SHAHIDUL ISLAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	MD. S ALOM MS. A BEGUM MR. M S ALAM

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LEAVE NOTE OF ADVOCATES FOR 08/04/2025

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18)	MS B DUTTA	07-04-2025	To	09-04-2025
19)	MR. A M DUTTA	07-04-2025	To	09-04-2025



20) MR. M RAHMAN  
21) MR. S BANIK

05-04-2025  
07-04-2025

To 20-04-2025  
To 09-04-2025